

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/38890/2025	PRATAP DAS @ PAPU @ PRATAP KUMAR DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	MARINE KASIA /152 /2025 () //	AOR20220001558C202500244
2	D-BLAPL/38892/2025	KRISHNA TANDI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /156 /2025 () //	
3	D-BLAPL/38895/2025	RABINDRA GOCHHAYAT VS STATE OF ODISHA	NIROD KUMAR SAHOO VS	/ /0 () //	
4	D-BLAPL/38897/2025	RAMESH NAYAK VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //	
5	D-BLAPL/38898/2025	HARI RAITA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	GUNUPUR /246 /2025 () //	
6	D-BLAPL/38902/2025	RAJANI @ HEMALATA BEHERA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /359 /2025 () //	
7	D-BLAPL/38904/2025	GANDO @ GANDO GOND @ SANKAR GOND VS STATE OF ODISHA	UMAKANTA BARIK VS	KUNDEI /3 /2025 () //	
8	D-BLAPL/38905/2025	RAKESH KUMAR JENA VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	JALESWAR /574 /2025 () //	
9	D-BLAPL/38906/2025	RADHIKA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KORAPUT GRPS /18 /2025 () //	
10	D-BLAPL/38912/2025	SASHI BHUSANA PANI VS STATE OF ODISHA	RABINDRA KUMAR PATTANAIAK VS	KOTOAGARH /145 /2025 () //	AOD20240000968C202500031
11	D-BLAPL/38915/2025	GOPINATH SINGH VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SORO /979 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/38916/2025	DAMBURU KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /283 /2025 () //	
13	D-BLAPL/38918/2025	BAPU @ BAPUN @ SUBRAT MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /389 /2025 () //	
14	D-BLAPL/38919/2025	SILMA JANI @ SHRIMA JANI VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /240 /2023 () //	
15	D-BLAPL/38920/2025	DEEPAK PATRA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	GOP /125 /2022 () //	AOD20220004576C202500068
16	D-BLAPL/38921/2025	BIPIN BEHERA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// () //	AOD20220004576C202500067
17	D-BLAPL/38922/2025	ABID KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /225 /2025 () //	
18	D-BLAPL/38926/2025	UDAYANATH BEHERA @ MITU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
19	D-BLAPL/38927/2025	SARAT CHANDRA TANDI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	LATHOR /59 /2024 () //	
20	D-BLAPL/38931/2025	ASISH RAITA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	GUNUPUR /246 /2025 () //	
21	D-BLAPL/38934/2025	MANOJ KUMAR PATRA @ MOTILAL @ MOTI VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	BAHALDA /159 /2025 () //	
22	D-BLAPL/38936/2025	SUJATA SHARMA VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	SUNDARGARH TOWN /396 /2025 () //	
23	D-BLAPL/38947/2025	BIDYADHAR BHOI @ BAPUNI BHOI @ BAPI BHOI	ARJUNA CHARANA BEHERA	BALIANTA P.S. /211 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/38948/2025	HAGURU @ ASHOK MAHALIK	AMULYA RATNA PANDA	SORO /758 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/38952/2025	PADMALOCHAN HATI	SWAYAMPRAVA DASH	MANAMUNDA /113 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/38954/2025	SIVA KUMAR @ SIVA KUMAR SUNDAR	SURYAKANTA DWIBEDI	G.R.P.S.,SAMBALPUR /143 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/38957/2025	GANA @ SANJIB KUMAR DEHURY	MAITRIJIT MOHANTY	BAISINGA /398 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/38960/2025	BISWA RAJ SAHU @ BISWA	HIMANSHU SEKHAR MISHRA	BOLANGIR SADAR /351 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/38967/2025	SUDHANSU ROUT	BISHNU PRASAD PRADHAN	PURIGHAT /94 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/38970/2025	GULU @ BULU BADANAYAK	T.NARAYANA MURTY	KORAPUT SADAR /155 /2025	AOR20220002995C202500061
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/38971/2025	MANAS NATH	AMULYA RATNA PANDA	PHULBANI SADAR /205 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/38972/2025	SANTOSH RANA	BISWAJIT RANJAN TRIPATHY	G.R.P.S. (TITILAGARH) /68 /2025	AOD20240000069C202500076
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/38973/2025	RAJIB BASANTARA @ RAJEEB BASANTARA	SOUBHAGYA KUMAR DASH	RASOL /338 /2025	AOR20220001631C202500361
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/38974/2025	GADADHARA BADARAITA @ GADADHAR B.RAITA	SOUBHAGYA KUMAR DASH	RAYAGADA /97 /2025	AOR20220001631C202500363
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/38975/2025	STATE OF ODISHA NISHANKA MANDAL VS	SANTOSH SETHI VS	// /0 ()	
36	D-BLAPL/38978/2025	STATE OF ODISHA MAGIRAM BEHERA VS	DEEPAK KU SAHOO VS	// PURUNAKATAK /150 /2025 ()	
37	D-BLAPL/38979/2025	STATE OF ODISHA SAKTI PRASAD NAIK @ BABULU VS	DIPTIMAYA PATNAIK VS	// RASOL /162 /2025 ()	AOR20230000631C202500011
38	D-BLAPL/38982/2025	STATE OF ODISHA MAGIRAM BEHERA VS	DEEPAK KU SAHOO VS	// PURUNAKATAK /148 /2025 ()	
39	D-BLAPL/38983/2025	STATE OF ODISHA MAGIRAM BEHERA VS	DEEPAK KU SAHOO VS	// PURUNAKATAK /152 /2025 ()	
40	D-BLAPL/38984/2025	STATE OF ODISHA MAGIRAM BEHERA VS	DEEPAK KU SAHOO VS	// PURUNAKATAK /151 /2025 ()	
41	D-BLAPL/38987/2025	STATE OF ODISHA ABHAYA ROUT VS	SITIKANT MISHRA VS	// JASHIPUR /176 /2024 ()	
42	D-BLAPL/38988/2025	STATE OF ODISHA SANDIP DAS @ SANDEEP DAS @ CHHOTKA VS	SK. ZAFARULLA VS	// BRAJARAJNAGAR /237 /2025 ()	
43	D-BLAPL/38991/2025	STATE OF ODISHA PRASANTA KUMAR BARIK @ PRASANT KUMAR BARIK VS	AMITAV TRIPATHY VS	// SUNDARGARH TOWN /558 /2025 ()	
44	D-BLAPL/38994/2025	STATE OF ODISHA SRUSTI DIP @ SRUSTI DIPA VS	AMITAV TRIPATHY VS	// KANTAMAL /177 /2025 ()	
45	D-BLAPL/38995/2025	STATE OF ODISHA PRADEEP MAHALIK @ MULI VS	SATYA NARAYAN MISHRA 4 VS	// BHADRAK RURAL /629 /2025 ()	AOR20220001615C202500227
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/38998/2025	MD AKTAR VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	SAMBALPUR SADAR /84 /2017 () //	
47	D-BLAPL/39002/2025	MANTU @ SUSANTA KUMAR DEHURI VS STATE OF ODISHA	SURYAKANTA DASH VS	BERHAMPUR /88 /2025 () //	
48	D-BLAPL/39012/2025	GAYANA @ GANESH NAIK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /289 /2022 () //	
49	D-BLAPL/39015/2025	BABULU CHHANDA VS UNION OF INDIA (NCB)	JUGALA KISHORE PANDA VS	NCB BHUBANESWAR /6 /2024 () //	
50	D-BLAPL/39019/2025	KARTIK NAYAK @ KUMPA @ KARTIK NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /150 /2019 () //	
51	D-BLAPL/39020/2025	UPENDRA HANS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /223 /2025 () //	AOR20220001615C202500226
52	D-BLAPL/39024/2025	NILADHAR NAIK @ TANMAYO VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	THUAMUL RAMPUR /172 /2024 () //	AOR20220001303C202500077
53	D-BLAPL/39040/2025	ASWINI KUMAR DASH @ CHINTU @ CHITU VS STATE OF ODISHA	DEVASHIS PANDA VS	TIRTOL /431 /2025 () //	AOR20220001247C202500132
54	D-BLAPL/39042/2025	SATISH @ TATOO SATISH KUMAR VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	BISSAMCUTTACK /31 /2025 () //	
55	D-BLAPL/39047/2025	SOMNATH SETHI VS STATE OF ODISHA	SMRUTI RANJAN DASH VS	/ /0 () //	
56	D-BLAPL/39049/2025	J. PRAKASH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /884 /2025 () //	
57	D-BLAPL/39054/2025	KAPILA MALLIK @ MALLICK	JAGADIP SAHOO	//	AOD20250001139C202500010

ORISSA HIGH COURT**FILING REPORT AS ON :15/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
58	D-BLAPL/39055/2025	STATE OF ODISHA GANESH NAIK	OM PRAKASH SARAN	MOTANGA /321 /2025	AOR20220000371C202500206
		VS	VS	()	
59	D-BLAPL/39056/2025	STATE OF ODISHA SAMEL DORA	MANGU NANDY	CHITRAKONDA /107 /2025	
		VS	VS	()	
60	D-BLAPL/39057/2025	STATE OF ODISHA NIRANJAN PIDIKA	SUSANTA KUMAR BARAL	RAYAGADA TOWN /329 /2024	AOR20220001297C202500302
		VS	VS	()	
61	D-BLAPL/39059/2025	STATE OF ODISHA SHAKTIDHAR MADHI @ SHAKTIDAR MADI	MANGU NANDY	MALKANGIRI /440 /2025	
		VS	VS	()	
62	D-BLAPL/39060/2025	STATE OF ODISHA BIBHISEN KIRSANI	MANGU NANDY	ORKEL /221 /2025	
		VS	VS	()	
63	D-BLAPL/39062/2025	STATE OF ODISHA TRIPATI HANTAL	MANGU NANDY	CHITRAKONDA /107 /2025	
		VS	VS	()	
64	D-BLAPL/39063/2025	STATE OF ODISHA GANESH @ LANDA @ SATYABRATA NAYAK	JAGANNATH BHUYAN	BALLIGUDA /158 /2025	
		VS	VS	()	
65	D-BLAPL/39066/2025	STATE OF ODISHA MANIKA SISA @ MANIK SISA	MANGU NANDY	MACHHKUND /21 /2025	
		VS	VS	()	
66	D-BLAPL/39069/2025	STATE OF ODISHA DEBENDRA BEHERA	MANGU NANDY	MACHHKUND /63 /2021	
		VS	VS	()	
67	D-BLAPL/39070/2025	STATE OF ODISHA SONATANA CHINTAPATRA	MANGU NANDY	NANDAPUR /124 /2024	
		VS	VS	()	
68	D-BLAPL/39072/2025	STATE OF ODISHA BHRAMARA PANDI	JYOTIRMAYA SAHOO	KODALA /482 /2023	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-BLAPL/39074/2025	STATE OF ODISHA SOURAV BASAK VS	MANISH DHIR VS	// ANGUL TOWN /973 /2025 ()	
70	D-BLAPL/39076/2025	STATE OF ODISHA CHANDRA SEKHAR KUMURUKA VS	SAROJ KUMAR PADHY VS	// BISSAMCUTTACK /134 /2025 ()	
71	D-BLAPL/39077/2025	STATE OF ODISHA SHAMIR @ SAMEER ANSARI VS	SOUMYA RANJAN DAS VS	// PLANTSITE /430 /2023 ()	
72	D-BLAPL/39080/2025	STATE OF ODISHA BISHNU TIRKEY VS	SOUMYA RANJAN DAS VS	// RAGHUNATHPALI /699 /2025 ()	
73	D-BLAPL/39082/2025	STATE OF ODISHA BHARAT NAYAK VS	ACHYUTANANDA PATTANAIK VS	// BANAPUR P.S. /33 /2025 ()	
74	D-BLAPL/39087/2025	STATE OF ODISHA PADMA NAG VS	SUSANTA KUMAR SAHU VS	// BARGARH RURAL /264 /2025 ()	
75	D-BLAPL/39088/2025	STATE OF ODISHA KSHIROD BAGHAR VS	SUSANTA KUMAR SAHU VS	// BHEDEN /68 /2025 ()	
76	D-BLAPL/39090/2025	STATE OF ODISHA SEKH SOHAG VS	Bijay Kumar Behera VS	// // ()	AOR20220001736C202500122
77	D-BLAPL/39098/2025	State Of Odisha KAPILA SUNDARAY ALIAS KAPILENDRA SUNDARA VS	Bijay Kumar Behera VS	// // ()	AOR20220001736C202500123
78	D-BLAPL/39101/2025	State Of Odisha PAPU CHOUDHURY VS	BIJAYA KUMAR MISHRA VS	// // ()	
79	D-BLAPL/39103/2025	STATE OF ODISHA SUSANTA NAIK VS	Swagat Kumar Sahu VS	// // ()	AOR20220004593C202500050
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CMP/52096/2025	DALU BARIK VS SOMA BARIK	KISHORE CHANDRA MOHANTY VS	// 0 //	AOR20230000823C202500003
81	D-CMP/52127/2025	EXECUTIVE ENGINEER (ELECTRICAL) KALAHANDI DISTRICT TRANSMISSION (TPWODL), KALAHANDI VS JASOBANTI SAHU	ASIT KUMAR CHAUDHURY VS	// 0 //	
82	D-CMP/52169/2025	BHUPENDRA PANDIA @ BHUPENDRA KUMAR PANDIA VS AMARENDRA KUMAR TRIPATHY	DEBILLOCHAN NANDA VS	// 0 //	
83	D-CMP/52241/2025	PEDAKOTA TIRUMULA VS PETCHETTI BULI VENKANNA	PRASANNA KUMAR MISHRA VS	// 0 //	
84	D-CMP/52290/2025	BALABHADRA SAHOO VS BAIDYANATH SAHU	PRASANTA KUMAR SATAPATHY VS	// 0 //	
85	D-CMP/52298/2025	M. PRABHAKAR PATRO VS M. RAMA RAO PATRA	TUSAR KUMAR MISHRA VS	// 0 //	AOR20220001563C202500077
86	D-CMP/52317/2025	MAA SIDHESWARI THAKURANI NIJE VS ASST. ENDOWMENT COMMISSIONER, KHURDA	UMA CHARAN MISHRA VS	// 0 //	
87	D-CMP/52329/2025	DASARATHI BEHERA VS REBATI SETHI	SAROJ KUMAR PADHI VS	// 0 //	
88	D-CMP/52369/2025	TRINATH PODH VS GOMATI PODH	PRAFULLA KUMAR RATH VS	// 0 //	
89	D-CMP/52388/2025	LAXMIDHARA PRUSTY VS GUNABATI PRUSTY	JAGAJIBAN PRADHAN VS	// 0 //	
90	D-CMP/52398/2025	PRATIBHA MANJARI PRADHAN VS THE SECY., DEPT. OF REVENUE AND DISASTER MANAGEMENT, BBSR	DR. JANMEJAYA RAY VS	// 0 //	
91	D-CMP/52488/2025	SUSAMA RANI RAY	ASIT KUMAR CHAUDHURY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		PURNIMA RAY		//	
92	D-CMP/52524/2025	MAMATA SAMAL	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		AMITAV PANI		//	
93	D-CONTC/52099/2025	SADHANA PRADHAN	SWOYAM PRABHU JENA	//	
		VS	VS	0	
		N.THURUMALLA NAIK, IAS		//	
94	D-CONTC/52103/2025	MANMOHAN BEHERA	SWOYAM PRABHU JENA	//	
		VS	VS	0	
		N.THURUMALLA NAIK, IAS		//	
95	D-CONTC/52109/2025	BIGHNESH KUMAR MISHRA	ADV.	//	
		VS	VS	0	
		PURNA CHANDRA BARIHA, DISTRICT EDUCATION OFFICER,KEONJHAR		//	
96	D-CONTC/52118/2025	KUMULI KAILASH	ADV.	//	
		VS	VS	0	
		DR.SUBASH CHANDRA RAY,OAS		//	
97	D-CONTC/52124/2025	SIDHESWAR BEHERA	ADV.	//	
		VS	VS	0	
		PRASAN TETE , TAHASILDAR, ATHMALLIK		//	
98	D-CONTC/52126/2025	NILAKANTHA BEHERA	ADV.	//	
		VS	VS	0	
		PRASAN TETE, TAHASILDAR, ATHMALLIK		//	
99	D-CONTC/52129/2025	NALITA NAIK	ADV.	//	
		VS	VS	0	
		PRASAN TETE, TAHASILDAR, ATHMALLIK		//	
100	D-CONTC/52134/2025	DASARATH BEHERA	PRADIPTA KUMAR BASANTIA	//	
		VS	VS	0	
		VARADARAJ GAONKAR, IFS, DIVISIONAL FOREST OFFICER, MANGROVE FOREST DIVISION/		//	
101	D-CONTC/52156/2025	BARUNA KUMAR PARIDA	ADV.	//	
		VS	VS	0	
		SATYABRATA SAHU, IAS		//	
102	D-CONTC/52159/2025	DIBAKAR RATH	ADV.	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CONTC/52162/2025	SATYABRATA SAHU, IAS LOKANATH PATRA VS	ADV. VS	// // 0	
104	D-CONTC/52166/2025	SATYABRATA SAHU, IAS ANANDA CHANDRA BEHERA VS	ADV. VS	// // 0	
105	D-CONTC/52172/2025	SATYABRATA SAHU, IAS BISWAMBAR ROUT VS	ADV. VS	// // 0	
106	D-CONTC/52176/2025	SATYABRATA SAHU, IAS SANTOSH KUMAR PATRA VS	ADV. VS	// // 0	
107	D-CONTC/52177/2025	SATYABRATA SAHU, IAS GANESWAR BEHERA VS	ADV. VS	// // 0	
108	D-CONTC/52179/2025	SATYABRATA SAHU, IAS GIRISH CHANDRA SAHOO VS	ADV. VS	// // 0	
109	D-CONTC/52181/2025	SATYABRATA SAHU, IAS UMESH CHANDRA SAHOO VS	MANAS PATI VS	// // 0	AOR20220001535C202500268
110	D-CONTC/52182/2025	ANU GARG , ADDITIONAL CHIEF SECRETARY WATER RESOURCES DEPTT. PRASANTA KUMAR DAS VS	ADV VS	// // 0	AOD20250000180C202500239
111	D-CONTC/52196/2025	SATYABRATA SAHOO, ADDL. CHIEF SECRETARY HOME DEPTT. BANDAN KUMAR MOHAPATRA VS	GOUTAM KUMAR ACHARYA(S ADV) VS	// // 0	
112	D-CONTC/52204/2025	LINGA @ LINGARAJ JENA PRAFULLA KUMAR MISHRA VS	ADV. VS	// // 0	
113	D-CONTC/52207/2025	CHANDRA SEKHAR PADHI, ENGR IN CHIEF WATER RESOURCES DEPT., BBSR BIBHUTI BHUSAN SAHOO VS	ADV. VS	// // 0	
		CHANDRA SEKHAR PADHI, ENGR IN CHIEF WATER RESOURCES DEPT., BBSR		//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CONTC/52212/2025	PRAKASH CHANDRA BARIK VS CHANDRA SEKHAR PADHI, ENGR IN CHIEF WATER RESOURCES DEPT., BBSR	ADV. VS	// 0	
115	D-CONTC/52214/2025	MINATI SAMAL VS CHANDRA SEKHAR PADHI, ENGR IN CHIEF WATER RESOURCES DEPT., BBSR	ADV. VS	// 0	
116	D-CONTC/52216/2025	PRASANNA BARIK @ PRASANNA KUMAR VS CHANDRA SEKHAR PADHI, ENGR IN CHIEF WATER RESOURCES DEPT., BBSR	ADV. VS	// 0	
117	D-CONTC/52217/2025	AGE TANDI VS GIRISH CHANDRA DHARUA, SUB REGISTRAR, TITILAGARH	ADV VS	// 0	AOD20240000821C202500030
118	D-CONTC/52221/2025	NARAYAN KUMAR NATH VS SOURAV CHAKRABARTY, SUB COLLECTOR CUM CHAIRMAN, R.M.C, BHADRAK	ADV. VS	// 0	
119	D-CONTC/52226/2025	ARANTXA JENA VS MAHESWAR SAHOO, OES, DISTRICT EDUCATION OFFICER, JAJPUR	KABIR KUMAR JENA VS	// 0	
120	D-CONTC/52229/2025	DURGA PRASAD DALAI VS SURYA KUMAR NAYAK, OAS	ADV. VS	// 0	
121	D-CONTC/52232/2025	ARATI KHILAR VS SURYA KUMAR NAYAK, OAS	ADV. VS	// 0	
122	D-CONTC/52234/2025	NIMAI MADULI @ MUDULI VS SURYA KUMAR NAYAK, OAS	ADV. VS	// 0	
123	D-CONTC/52236/2025	ARATI BEJ VS SURYA KUMAR NAYAK, OAS	ADV. VS	// 0	
124	D-CONTC/52238/2025	SANKAR BINDHANI VS SURYA KUMAR NAYAK, OAS	ADV. VS	// 0	
125	D-CONTC/52245/2025	VENKATESH KUMAR DHAL	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
126	D-CONTC/52253/2025	PURNA CHANDRA SETHI, DISTRICT EDUCATION OFFICER, MAYURBHANJ BINAPANI NAYAK	ADV.	//	
		VS	VS	0	
127	D-CONTC/52263/2025	BASANTA KUMAR NAYAK, OSE, DEO, BALASORE RITA DEVI	ADV.	//	
		VS	VS	0	
128	D-CONTC/52277/2025	ARVIND AGARWAL, IAS AJAY NAG	ADV.	//	
		VS	VS	0	
129	D-CONTC/52287/2025	VENKATESWAR REDDY, TAHASILDAR-CUM-SUB-REGISTRAR, BISSAM CUTTACK AKSHAYA KUMAR DAS	ADV.	//	
		VS	VS	0	
130	D-CONTC/52291/2025	SUDHANSHU SARANGI, IPS DUSHASAN BEHERA	ADV.	//	
		VS	VS	0	
131	D-CONTC/52295/2025	THIRUMALA NAIK N, IAS ANITA NAYAK	ADV.	//	
		VS	VS	0	
132	D-CONTC/52299/2025	ARVIND AGRAWAL, IAS NAMITA NANDA	ADV.	//	
		VS	VS	0	
133	D-CONTC/52302/2025	ARVIND AGRAWAL, IAS SRINATH KALIA	ADV.	//	
		VS	VS	0	
134	D-CONTC/52305/2025	AKSHAYA KUMAR NAIK, CHIEF CONSTRUCTION ENGINEER, RURAL WORKS CIRCLE, BARIAPADA KAILASH CHANDRA MAHAPATRA	SANGRAM JENA	//	
		VS	VS	0	
135	D-CONTC/52308/2025	THIRUMALA NAIK N, IAS NARAYAN SWAIN	DHANESWAR BEHERA	//	
		VS	VS	0	
136	D-CONTC/52309/2025	NITYANANDA BARIK, DISTRICT EDUCATION OFFICER, CUTTACK DR. SURASHREE MOHANTY	ADV.	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :15/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CONTC/52323/2025	ARVIND AGRAWAL, IAS ASWEENI KUMAR DASH VS	SUBHASREE MOHANTY VS	// // 0	
138	D-CONTC/52328/2025	BIBHUTI BHUSAN NAYAK, IAS CHUMKI DASH VS	SUBHASREE MOHANTY VS	// // 0	
139	D-CONTC/52340/2025	BIBHUTI BHUSAN NAYAK, IAS SUBRAMANYAM SRIRAM VS	MOHAMMED RIAZ VS	// // 0	
140	D-CONTC/52382/2025	ASHUTOSH KULKARNI, IAS SURYAMANI MEHER VS	KIRAN KUMAR PATEL VS	// // 0	
141	D-CONTC/52397/2025	KALIPRASANNA MOHAPATRA, IAS MAHESWAR JENA VS	ADV. VS	// // 0	
142	D-CONTC/52407/2025	PRYABRATA DAS, OAS SUKUMAR DAS VS	ADV. VS	// // 0	
143	D-CONTC/52415/2025	MRUTYUNJAY TRIPATHY, TAHASILDAR BBSR DR.BIJOY KUMAR SAHOO VS	ADV. VS	// // 0	
144	D-CONTC/52419/2025	MRUTYUNJAY TRIPATHY, TAHASILDAR BBSR SUBHASIS TRIPATHY VS	ADV. VS	// // 0	
145	D-CONTC/52435/2025	MRUTYUNJAY TRIPATHY, TAHASILDAR BBSR SUDHANSU KU.MOHAPATRA VS	JYOTI RANJAN KHUNTIA VS	// // 0	
146	D-CONTC/52438/2025	ARVIND AGRAWAL, IAS KIRAN KU.MOHAPATRA VS	ADV. VS	// // 0	
147	D-CONTC/52440/2025	ARVIND AGRAWAL, IAS JATINDRA KU.DANDIA VS	ADV. VS	// // 0	
		ARVIND AGRAWAL, IAS		//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CONTC/52454/2025	SUJAT KUMAR NAYAK VS SANJEEB KUMAR MISHRA, IAS	ADV. VS	// ()	
149	D-CONTC/52455/2025	SAMRITA PATRA VS SANJEEB KUMAR MISHRA, IAS	ADV. VS	// ()	
150	D-CONTC/52462/2025	SHIVANANDA ROUSTRAY VS SANJEEB KUMAR MISHRA, IAS	ADV. VS	// ()	
151	D-CONTC/52466/2025	AMBIKA PRASAD PADHY VS SANJEEB KUMAR MISHRA, IAS	ADV. VS	// ()	
152	D-CONTC/52474/2025	PANKAJ KUMAR SUKLA VS SANJEEB KUMAR MISHRA, IAS	ADV. VS	// ()	
153	D-CONTC/52478/2025	SANJIB BANKIRA VS SANJEEB KUMAR MISHRA, IAS	ADV. VS	// ()	
154	D-CONTC/52525/2025	AKSHAYA KUMAR MAHARANA VS ANU GARG, PRINCIPAL SECRETARY, WATER RESOURCES DEPTT.	ADV VS	// ()	AOD20230000737C202500112
155	D-CRLA/38909/2025	ANANTA BARIK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BHATILI /166 /2015 ()	
156	D-CRLA/38917/2025	ARUN @ SWAYAMPRAKASH NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KENDRAPARA SADAR /87 /2025 ()	
157	D-CRLA/38946/2025	NARENDRA NATH CHAND VS STATE OF ODISHA	JIBAN RANJAN DASH VS	RASGOBINDPUR /460 /2025 ()	
158	D-CRLA/38976/2025	SANJAY KUMAR MALLICK VS STATE OF ODISHA(VIG.)	AMULYA RATNA PANDA VS	VIGILANCE PS (BERHAMPUR) /35 /2017 ()	
159	D-CRLA/39003/2025	KRISHNA PRASAD GUPTA	PRONOY MOHANTY	BIRMAHARAJPUR /133 /2021	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLA/39011/2025	PRADIP KUMAR JENA@ AKASH PATTNAIK	SAROJ KUMAR DASH	DHENKANAL SADAR /333 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLA/39022/2025	DASARATHI MOHANTY	BIKRAM KESHARI RAJ	ATHGARH /131 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLA/39038/2025	PRAKASH MALLIK	ASHOK KUMAR BEHERA	JAJPUR ROAD /12 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLA/39071/2025	PAPU NAYAK	ANUGRAHA N. SAMANTRAY	DHENKANAL TOWN /544 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLA/39079/2025	SUDAM BHUE	PABITRA KUMAR NAYAK	JAMANKIRA /47 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLA/39086/2025	BINOD JAYAPURIA @ BINOD JAYPURIA	DHIRENDRA KUMAR MOHAPATRA	HEMGIR /153 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLA/39096/2025	JUDHISTIR PUTEEL @ SARAT	TIRTH KUMAR SAHU	TITILAGARH /230 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLLP/38933/2025	PUSPALATA BARIK	BISWAJIT MOHAPATRA	MAHILA P.S. BUXIBAZAR /124 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMA/38889/2025	ALOK KUMAR BEHERA	DEEPAK KUMAR SAHOO	NAYAGARH SADAR /280 /2025	AOR20220002288C202500038
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/38891/2025	SATYA SWAIN @ SATYA NARAYAN SWAIN	RAJENDRA NARAYAN ROUT	PURI SADAR /234 /2012	AOR20220001558C202500245
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/38893/2025	SARITA PATRA	DILLIP KUMAR PATTANAYAK	PARLAKHEMUNDI /37 /2025	AOD20250000898C202500011
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLMC/38901/2025	STATE O ODISHA GYANA RANJAN MOHANTY VS	MANORANJAN MISHRA VS	// / /0 ()	
172	D-CRLMC/38910/2025	STATE OF ODISHA SUMANTA NAYAK VS	ANJAN KUMAR BISWAL VS	// BADSАHI /314 /2022 ()	AOR20220001328C202500063
173	D-CRLMC/38911/2025	STATE OF ODISHA GOPINATH MARANDI VS	KULDEEP MOHANTY VS	// BISOI /152 /2023 ()	AOD20240000012C202500311
174	D-CRLMC/38925/2025	STATE OF ODISHA CHITRA @ CHITRASEN BAGH VS	SATYARANJAN DAS VS	// GHANTAPADA /10 /2025 ()	
175	D-CRLMC/38928/2025	STATE OF ODISHA BULU DIGAL VS	SATYARANJAN DAS VS	// MANAMUNDA /8 /2017 ()	
176	D-CRLMC/38929/2025	STATE OF ODISHA CHITRA @ CHITRASEN BAGH VS	SATYARANJAN DAS VS	// GHANTAPADA /171 /2024 ()	
177	D-CRLMC/38930/2025	STATE OF ODISHA MADHUMATI NAIK VS	RAMA KRISHNA NAIK VS	// MALGODOWN /242 /2016 ()	
178	D-CRLMC/38932/2025	STATE OF ODISHA RAMA BARIK @ RAM PRASAD BARIK VS	AZAD KESHORI DASH VS	// BAUNISUNI /12 /2025 ()	
179	D-CRLMC/38935/2025	STATE OF ODISHA JAYANTA JHANKAR VS	BIKASH KARNA VS	// KANTAMAL /115 /2025 ()	
180	D-CRLMC/38937/2025	STATE OF ODISHA PINTU SAHU VS	AZAD KESHORI DASH VS	// KANTAMAL /250 /2025 ()	
181	D-CRLMC/38939/2025	STATE OF ODISHA SURI NAYAK VS	ARIJEET MISHRA VS	// / /0 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLMC/38940/2025	SURU@LINGARAJ NAIK VS STATE OF ODISHA	BIKASH KARNA VS	BAUNISUNI /12 /2025 () //	
183	D-CRLMC/38953/2025	CHINMAY BEHERA VS STATE OF ODISHA	SWAGATIKA SAHOO VS	SAHADEV KHUNTA /229 /2024 () //	
184	D-CRLMC/38955/2025	INDIRA SUBUDHI VS STATE OF ODISHA(VIG.)	MANAS KUMAR CHAND VS	CUTTACK VIGILANCE /17 /2019 () //	
185	D-CRLMC/38958/2025	SUBHAMITRA NAYAK VS STATE OF ODISHA(VIG.)	MANAS KUMAR CHAND VS	CUTTACK VIGILANCE /17 /2019 () //	
186	D-CRLMC/38959/2025	PRAMILA DHARUA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOLAMUNDA /132 /2018 () //	
187	D-CRLMC/38961/2025	DEBI PRASAD RATH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /112 /2025 () //	
188	D-CRLMC/38965/2025	SUBHANGI SUBHADARSHINI VS STATE OF ODISHA(VIG.)	MANAS KUMAR CHAND VS	CUTTACK VIGILANCE /17 /2019 () //	
189	D-CRLMC/38981/2025	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BANDOMUNDA /256 /2024 () //	
190	D-CRLMC/38985/2025	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-19 /209 /2024 () //	
191	D-CRLMC/38989/2025	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	JHIRPANI P.S. /180 /2024 () //	
192	D-CRLMC/38999/2025	SWORUP ROUTRAY VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	NAYAPALLI P.S. /504 /2020 () //	
193	D-CRLMC/39000/2025	MIRARANI KHANDUAL	SEKH ZAKIR HUSSAIN	ENERGY P.S.(PURI) /13 /2018	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/39004/2025	JALANDHAR MALLIK	SK. ZAFARULLA	GHANTAPADA /173 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMC/39005/2025	BACHAN DIGAL	SK. ZAFARULLA	MANAMUNDA /222 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMC/39008/2025	BADAL KUMAR DIGAL	SK. ZAFARULLA	MANAMUNDA /374 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMC/39018/2025	JAKHYA DIGAL @ JAKSHYA DIGAL	BIBHUTI RANJAN MOHANTY	CHAKAPADA PS /65 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMC/39021/2025	DEBARAJ JENA	AMITAV TRIPATHY	//0	
		VS	VS	()	
		SANGRAM KESHARI MOHANTY		//	
199	D-CRLMC/39027/2025	MADAN MOHAN BISWAL	RAJIV KUMAR MAHANTA	BALASORE VIGILANCE /54 /2009	AOR20220001662C202500244
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
200	D-CRLMC/39029/2025	KARTIKA CHANDRA LENKA	KHUSBU PANIGRAHI	//	AOR20220002787C202500181
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMC/39030/2025	KARTIKA CHANDRA LENKA	KHUSBU PANIGRAHI	//	AOR20220002787C202500182
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMC/39043/2025	ANANTA MAJHI	AMIT BISWAL	ADVA /42 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMC/39044/2025	SUNIL KUMAR RATH	SUSANTA KUMAR BARAL	CDA-II /75 /2023	AOD20250001139C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMC/39046/2025	SK. SANA	PRAKASH CHANDRA DASH	KENDRAPARA SADAR /540 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-CRLMC/39048/2025	STATE OF ODISHA MANUEL KARADA @ ANANDA VS	RAGHUNATH BISWAL VS	// R.UDAYAGIRI /167 /2024 ()	
206	D-CRLMC/39052/2025	STATE OF ODISHA ALOK KUMAR NANDI VS	BISWARANJAN DALAI VS	// SALIPUR /181 /2025 ()	AOR20220003722C202500263
207	D-CRLMC/39053/2025	STATE OF ODISHA PRAMOD ANANDA VS	RAGHUNATH BISWAL VS	// R.UDAYAGIRI /167 /2024 ()	
208	D-CRLMC/39058/2025	STATE OF ODISHA JOGENDRA KANDHA VS	AMIT BISWAL VS	// ADVA /32 /2025 ()	
209	D-CRLMC/39061/2025	STATE OF ODISHA MAKUNDA @ MAKARANDA BAIK @ NAYAK VS	JUGALA KISHORE PANDA VS	// KANTAMAL /75 /2019 ()	
210	D-CRLMC/39064/2025	STATE OF ODISHA AKASH HARIJAN VS	AMIT BISWAL VS	// NABARANGAPUR TOWN /250 /2025 ()	
211	D-CRLMC/39065/2025	STATE OF ODISHA SURYAKANTA MAHAPATRA VS	JUGALA KISHORE PANDA VS	// PARJANG /355 /2025 ()	
212	D-CRLMC/39067/2025	STATE OF ODISHA DEBARAJ JENA VS	AMITAV TRIPATHY VS	// //0 ()	
213	D-CRLMC/39073/2025	SANGRAM KESHARI MOHANTY BHARAT SAHOO @ BHARAT CH. SAHOO VS	AMITAV TRIPATHY VS	// CDA-II /6 /2025 ()	
214	D-CRLMC/39075/2025	STATE OF ODISHA DEBENDRA DAS VS	GOKULANANDA SAHU VS	// KHARIAR /392 /2023 ()	
215	D-CRLMC/39081/2025	STATE OF ODISHA MANTU SAHU VS	AMITAV TRIPATHY VS	// SONEPUR /136 /2024 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-CRLMC/39091/2025	SUDIPTA RANJAN CHAND VS PRADEEP KUMAR NAYAK	SOUMYA RANJAN DAS VS	/ / 0 ()	
217	D-CRLMC/39094/2025	UDUMA HANSDAH VS STATE OF ODISHA	Suryakanta Dwibedi VS	/ / ()	AOR20220001245C202500079
218	D-CRLMC/39100/2025	DEEPAK KUMAR SAHU VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	BERHAMPUR SADAR /296 /2024 ()	
219	D-CRLMC/39102/2025	SIKHARA CHANDRA JENA VS SARAT SAMANTARAY	BIDESH RANJAN BEHERA VS	/ / 0 ()	
220	D-CRLMC/39104/2025	KISHORE KUMAR JOSHI VS SATYABRATA MALLICK	ARUN KUMAR DAS VS	/ / 0 ()	
221	D-CRLMC/39105/2025	SWAGATIKA DASH VS M/S LIBRA ASSOCIATE, SAMBALPUR	AJAYA NAYAK VS	/ / 0 ()	
222	D-CRLMC/39108/2025	ANIL KUMAR BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	AIR FIELD P.S. /362 /2025 ()	
223	D-CRLMP/38903/2025	SASNKA SHEKHAR SAHU VS STATE OF ODISHA	SAILABALA JENA VS	/ / 0 ()	
224	D-CRLMP/38943/2025	SARASWATI MISTRY VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	/ / 0 ()	
225	D-CRLMP/38945/2025	KAMALA KANTA PARIDA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	/ / 0 ()	
226	D-CRLMP/38993/2025	BASANTI DAS @ BARSA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	/ / 0 ()	
227	D-CRLMP/39007/2025	ASHOK KUMAR JENA	BIJAYA KUMAR BEHERA 1	/ / 0	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-CRLMP/39010/2025	KALYAN KUMAR KANUNGO	SURYAKANTA DASMOHAPATRA	//	AOR20220004152C202500052
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-CRLMP/39031/2025	HARAPRIYA MISHRA	AJAYA KUMAR MOHARANA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-CRLMP/39041/2025	SAROJ DAS	RATNAKAR SAMANTASINGHAR	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-CRLMP/39045/2025	KHAGESWAR BARIK	BIBHUTI BHUSAN SWAIN	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-CRLMP/39068/2025	SARITA PARICHHA	KIRAN ROUT	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-CRLMP/39095/2025	AMER SALEEM	LALITENDU MISHRA	//	AOR20220001610C202500081
		VS	VS	()	
		State Of Odisha		//	
234	D-CRLMP/39107/2025	DHARMENDRA MOHAPATRA	DEEPAK RANJAN PARIDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-CRLREV/38900/2025	NCC @ DEBASIS NAIK	AMIYA RANJAN SETHY	KEONJHAR TOWN /227 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-CRLREV/39034/2025	AMIYA KETAN PATNAIK	AMITAV TRIPATHY	//0	
		VS	VS	()	
		SUJATA PATNAIK		//	
237	D-CRLREV/39039/2025	PRATAP CHANDRA MAHARANA	DEBASHISH KUMAR PANDA	KHANDAPARA /309 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-CRLREV/39084/2025	BIJAYLAXMI DASH	SOMA PATNAIK	CHAULIAGANJA /48 /2020	AOD20240000363C202500054
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-CRP/52519/2025	STATE OF ODISHA MAHANT SRI CHINMAYANANDA DAS VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
240	D-EXP/52428/2025	SRI SRI SRI HANUMAN MAHAPRABHU BIJE, GANJAM KIRANBALA SAHOO VS	KUNJA SUNDAR DAS VS	// // 0	AOR20230001300C202500077
241	D-FAO/52248/2025	STATE OF ODISHA MANAGER LEGAL, M/S. ORIENTAL INSURANCE CO. LTD., KHORDHA VS	MANOJ KUMAR DAS VS	// // 0	
242	D-FAO/52356/2025	SEK.HOSEN SUNIL KUMAR SAHOO VS	MANOJ KUMAR MOHANTY VS	// // 0	
243	D-FAO/52429/2025	STATE OF ODISHA D.M., M/S. ORIENTAL INSURANCE CO. LTD., BALASORE VS	OMNATH ROY VS	// // 0	
244	D-MACA/52108/2025	DURGA PRASAD DAS NATIONAL INSURANCE CO.LTD., CUTTACK VS	NIBEDITA MOHANTY VS	// // 0	
245	D-MACA/52149/2025	MADHULITA PANDA PRASANTA DALEI VS	PRADEEP KUMAR MISHRA VS	// // 0	
246	D-MACA/52174/2025	SRIRAM TRADERS, KHORDHA MANAGER, NATIONAL INSURANCE CO.LTD., CUTTACK VS	PRASANTA KUMAR MAHALI VS	// // 0	
247	D-MACA/52373/2025	SABITA SAHOO SAIRENDRI @ SAIRINDHRA BEHERA VS	RUDRA NARAYAN PARIJA VS	// // 0	
248	D-MACA/52436/2025	GODABARI SINGH MALAYA KUMAR PANDEY VS	SOHAN MISHRA VS	// // 0	
249	D-MACA/52451/2025	PRASANT KUMAR BARLA MANAGER(LEGAL)TP HUBS, THE ORIENTAL INSURANCE CO. LTD., KHORDHA VS	SACHIN KUMAR NUNDAK VS	// // 0	
		SUNITA PASAYAT		//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-MATA/52161/2025	ARABINDA BISWAL VS ARCHANA PADHI	HARMOHAN DHAL VS	// () //	
251	D-MATA/52163/2025	ARABINDA BISWAL VS ARCHANA PADHI	HARMOHAN DHAL VS	// () //	
252	D-MATA/52187/2025	GOLEKHA DAS VS SABITA DAS	ARIJEET MISHRA VS	// () //	
253	D-MSA/52271/2025	SRI BHABA NRUSINGHA DEV VS HINDU PUBLIC	AMIYA KUMAR MISHRA VS	// () //	
254	D-OTAPL/52457/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BBSRPRASENJEET MOHAPATRA (SR. STANDING COUNSEL) VS HAMIDA KHATOON	VS	() //	
255	D-OTAPL/52461/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BBSRPRASENJEET MOHAPATRA (SR. STANDING COUNSEL) VS HAMIDA KHATOON	VS	() //	
256	D-OTAPL/52486/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BBSRPRASENJEET MOHAPATRA (SR. STANDING COUNSEL) VS HAMIDA KHATOON	VS	() //	
257	D-OTAPL/52505/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BBSRPRASENJEET MOHAPATRA (SR. STANDING COUNSEL) VS HAMIDA KHATOON	VS	() //	
258	D-OTAPL/52520/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BBSRPRASENJEET MOHAPATRA (SR. STANDING COUNSEL) VS HAMIDA KHATOON	VS	() //	
259	D-OTAPL/52526/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BBSRPRASENJEET MOHAPATRA (SR. STANDING COUNSEL) VS HAMIDA KHATOON	VS	() //	
260	D-RPFAM/52104/2025	SRIMUKHA SAHU VS LIMA MUDULI	SARADA PRASAD DASH VS	// () //	
261	D-RPFAM/52197/2025	KALYANI DASH	PRAKASH CHANDRA SETHI	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		SWAPNESWAR MISHRA		//	
262	D-RPFAM/52311/2025	PRASHANT KUMAR DASH	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
		SAUBHAGYALAXMEE PANDA		//	
263	D-RPFAM/52459/2025	BISHNU @ BAISHNAB CHARAN MALLICK	PRASANTA KUMAR DAS	//	
		VS	VS	0	
		RENUBALA MALLICK		//	
264	D-RPFAM/52467/2025	SISIR KUMAR JENA	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		SUBHADRA JENA		//	
265	D-RPFAM/52510/2025	HARAPRIYA NATH	PITAMBAR PATRA	//	
		VS	VS	0	
		AJAY KUMAR NATH		//	
266	D-RPFAM/52515/2025	BADAL KUMAR DIGAL	JAGANNATH BHUYAN	//	
		VS	VS	0	
		BIJAY LAXMI BEHERA		//	
267	D-RSA/52110/2025	MINI @ MINATI DAS	ASHOK KUMAR SAHOO	//	
		VS	VS	0	
		HRUSIKESH DAS		//	
268	D-RSA/52112/2025	MINI@MINATI DAS	ASHOK KUMAR SAHOO	//	
		VS	VS	0	
		HRUSIKESH DAS		//	
269	D-RSA/52120/2025	KRUSHNA CHANDRA CHOUHAN	TIKERAM MEHER	//	
		VS	VS	0	
		BRUNDABATI CHOUHAN		//	
270	D-RSA/52272/2025	SAMBHU NARAYAN SAHOO	PRADEEPTA KUMAR SWAIN	//	
		VS	VS	0	
		SANTOS KUMAR JENA		//	
271	D-RSA/52418/2025	JANARDAN BEHERA	TAPAN KUMAR MOHANTY	//	
		VS	VS	0	
		SUKUMARI NAYAK		//	
272	D-RSA/52465/2025	BHARATIBALA BISOYI	BUDHIRAM DAS	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-TRP(C)/52094/2025 TRP(C)/446/2025	SHANTILATA SWAIN SANGITA DEHURY VS SANTOSH KUMAR PRADHAN	JAYANTI NAIK VS	// // JUDGE, FAMILY COURT, JAJPUR (Jajapur) CP/0000387/2025	
274	D-TRP(C)/52237/2025	DEBASMITA BARIK VS ASIT KUMAR BARIK	BASUDEV BARIK VS	// 0 //	
275	D-TRP(C)/52265/2025	KABITA BARIK VS RAJENDRA BARIK	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202500364
276	D-TRP(C)/52350/2025	PRIYANKA PATTANAYAK VS PRACHITOSH MOHANTY	SOUBHAGYALAXMI PATTNAIK VS	// 0 //	
277	D-TRP(C)/52361/2025	RASHMITA TRIPATHY VS SURESH MISHRA	DIPTI REKHA NANDA VS	// 0 //	
278	D-TRP(C)/52423/2025	SWETASWINI JENA VS ANJAN RAY	BISWAJIT PASAYAT VS	// 0 //	
279	D-WA/52097/2025	STATE OF ODISHA VS I TRIANGLE INFOTECH PVT LTD.	DEBASHIS TRIPATHY, A.G.A VS	// 0 //	LOD20240000172C202500489
280	D-WA/52185/2025	STATE OF ODISHA VS BRAJENDRA KUMAR JENA	SARBESWAR BEHERA, A.G.A VS	// 0 //	LOD20240000194C202500498
281	D-WA/52211/2025	SOHAN RAM VS UPENDRA NATH MOHANTA	ARIJEET MISHRA VS	// 0 //	
282	D-WA/52220/2025	JAMUNABAI @ JAMUNA SAHU VS STATE OF ODISHA	SIDDHANT SARANGI VS	// 0 //	AOD20250000975C202500050
283	D-WA/52285/2025	ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION VS PRATAP KUMAR SAMAL	ORISHANKUMARMISHRA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WA/52347/2025	ORISSA FOREST DEVELOPMENT CORP. LTD., BBSR VS JAYADEV PRADHAN @ JAYADABA PRADHAN	PITAMBAR JENA VS	// 0	
285	D-WA/52394/2025	SARALABALA NANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0	
286	D-WA/52404/2025	COSBOARD INDUSTRIES LTD., CUTTACK VS EPFO, CUTTACK	SOUMYA JYOTI BISWAL VS	// 0	
287	D-WA/52408/2025	PRASANA KUMAR PANDA VS ORISSA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD., BBSR	DURGESH NARAYAN RATH VS	// 0	
288	D-WP(C)/52091/2025 WP(C)/35976/2025	SURYAMANI BEHURA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0	
289	D-WP(C)/52092/2025 WP(C)/35993/2025	DIPTI RANJAN BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0	
290	D-WP(C)/52093/2025 WP(C)/35997/2025	DIPTI RANJAN BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0	
291	D-WP(C)/52095/2025	M/S M.M.CONSTRUCTION , KENDRAPARA VS THE PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE AND CUSTOMS, BBSR	RAMESH CHANDRA JENA VS	// 0	
292	D-WP(C)/52098/2025	SURENDRA SAI VIDYA MANDIR, VSS NAGAR, BBSR VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0	
293	D-WP(C)/52100/2025 WP(C)/35960/2025	DR.BIRANCHI NARAYAN TOSH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0	
294	D-WP(C)/52101/2025 WP(C)/35965/2025	SUCHITRA DAS VS STATE OF ODISHA	DHIRENDRA KUMAR DAS VS	// 0	
295	D-WP(C)/52102/2025	DR.JYOTSNARANI PATNAIK	DURGESH NARAYAN RATH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/35975/2025	VS STATE OF ODISHA	VS	() //	
296	D-WP(C)/52105/2025	JITENDRA KUMAR DALAI VS STATE OF ODISHA	SWOYAM PRABHU JENA VS	// ()	
297	D-WP(C)/52106/2025 WP(C)/35974/2025	MAMATA JENA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// ()	
298	D-WP(C)/52107/2025	SASMITA BISWAL VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// ()	AOR20220004106C202500166
299	D-WP(C)/52111/2025	MAMATA SAHOO VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// ()	
300	D-WP(C)/52113/2025 WP(C)/35956/2025	JAGABANDHU BAR VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// ()	
301	D-WP(C)/52114/2025 WP(C)/35950/2025	RITANJALI ROUT VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// ()	
302	D-WP(C)/52115/2025 WP(C)/35966/2025	NARAYAN GURU VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// ()	
303	D-WP(C)/52116/2025	PRAVAKAR PANDA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// ()	
304	D-WP(C)/52117/2025	SHAKUNTALA MISHRA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	// ()	
305	D-WP(C)/52119/2025	SUBHASHREE PACKERS PVT,LTD. CUTTACK VS STATE CONSUMER DISPUTE REDRESSAL COMMISSION, ODISHA	HIMANSU SEKHAR SAHU VS	// ()	
306	D-WP(C)/52121/2025	PRABHASINI GOUDA VS	SANJIB MOHANTY VS	// ()	AOR20220001611C202500176

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/52122/2025	THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY BASANTI GOUDA VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500177
308	D-WP(C)/52123/2025 WP(C)/36007/2025	THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY ARAVINDA BEHERA VS	ADITYA NARAYAN DAS VS	// // ()	
309	D-WP(C)/52125/2025 WP(C)/36010/2025	STATE OF ODISHA MANASEE MAHARANA VS	ADITYA NARAYAN DAS VS	// // ()	
310	D-WP(C)/52128/2025	STATE OF ODISHA NARENDRA BISOYI VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500178
311	D-WP(C)/52130/2025	THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY PITAMBARA PATEL VS	SOUMYA MISHRA VS	// // ()	
312	D-WP(C)/52131/2025	THE REGIONAL PROVIDENT FUND COMMISSIONER, ROURKELA RAMESH KUMAR JENA VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500179
313	D-WP(C)/52132/2025	THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY SK.HABIBUR REHAMAN VS	PRAJNA SARITA MOHANTY VS	// // ()	
314	D-WP(C)/52133/2025	SUB COLLECTOR, BHADRAK JANAKAR NAYAK VS	DHANANJAYA MUND VS	// // ()	
315	D-WP(C)/52135/2025	STATE OF ODISHA JALANDHAR ADBANG VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
316	D-WP(C)/52136/2025 WP(C)/36008/2025	STATE OF ODISHA SHAHI EXPORT PVT.LTD, NEW DELHI VS	ABHISEK AGARWAL VS	// // ()	
317	D-WP(C)/52137/2025	THE PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR NABIN KUMAR NIAL VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/52138/2025	PRAMOD KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS STATE OF ODISHA	// () //	
319	D-WP(C)/52139/2025	JALANDHAR ADBANG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS STATE OF ODISHA	// () //	
320	D-WP(C)/52140/2025	ASHOK KUMAR ACHARYA VS STATE OF ODISHA	MANAS PATI VS STATE OF ODISHA	// () //	AOR20220001535C202500269
321	D-WP(C)/52141/2025 WP(C)/36013/2025	PURNA CHANDRA MATI VS MANAGING DIRECTOR, ODISHA STATE CASHEW DEVELOPMENT CORPORATION LTD., KHORDHA	SIBAPRASAD PATI VS STATE OF ODISHA	// () //	
322	D-WP(C)/52142/2025	PRAFULLA KUMAR BEHERA VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS STATE OF ODISHA	// () //	AOR20220001611C202500180
323	D-WP(C)/52143/2025	BISWAJIT AMBIKA PRASAD SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS STATE OF ODISHA	// () //	
324	D-WP(C)/52144/2025	NABA KRISHNA CHOUDHURY VS STATE OF ODISHA	MANAS PATI VS STATE OF ODISHA	// () //	AOR20220001535C202500267
325	D-WP(C)/52145/2025 WP(C)/36016/2025	SATYANANDA PAL VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	// () //	
326	D-WP(C)/52146/2025	SASANKA SEKHAR SAHANI VS STATE OF ODISHA	MANORANJAN MISHRA VS STATE OF ODISHA	// () //	
327	D-WP(C)/52147/2025	LALA RAM PATEL VS TAPAS RANJAN SAHU	MANASH RANJAN NAYAK VS STATE OF ODISHA	// () //	
328	D-WP(C)/52148/2025	SANGHAMITRA NAYAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS STATE OF ODISHA	// () //	
329	D-WP(C)/52150/2025	SRI BALIHARCHANDI THAKURANI BIJE, NARSINGHPUR	MANASH RANJAN NAYAK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		TAHASILDAR PURI		//	
330	D-WP(C)/52151/2025	SAGAR KAR	BUDHIRAM DAS	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
331	D-WP(C)/52152/2025	PRITAM DASH	BUDHIRAM DAS	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
332	D-WP(C)/52153/2025	BRAJA KISHOR PATRA	BUDHIRAM DAS	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
333	D-WP(C)/52154/2025	AMITPRAVA ROUT	BUDHIRAM DAS	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
334	D-WP(C)/52155/2025	SABITA SAHU	BUDHIRAM DAS	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
335	D-WP(C)/52157/2025	SUNANDA MAHAPATRA	BUDHIRAM DAS	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
336	D-WP(C)/52158/2025	BARENDRANATH DAS ADHIKARI	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/52160/2025	SUJIT DALAI	BUDHIRAM DAS	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
338	D-WP(C)/52164/2025	SIDHARTHA SANKAR SWAIN	BUDHIRAM DAS	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
339	D-WP(C)/52165/2025	PRAVEEN KUMAR	SURYASNATA MOHAPATRA	//	
	WP(C)/36020/2025	VS	VS	0	
		UNION OF INDIA		//	
340	D-WP(C)/52167/2025	SASMITA PANIGRAHI	BUDHIRAM DAS	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/52168/2025	THE STATE OF ODISHA SANJAYA KUMAR PANIGRAHY VS	BUDHIRAM DAS VS	// // 0	
342	D-WP(C)/52170/2025	THE STATE OF ODISHA M/S.BABA DHULESWAR TRAVELS , BALESWAR VS	NIRANJAN SINGH (1) VS	// // 0	
343	D-WP(C)/52171/2025 WP(C)/35979/2025	STATE OF ODISHA RANJIT RANJAN NAIK VS	TRILOCHAN NANDA VS	// // 0	
344	D-WP(C)/52173/2025	STATE OF ODISHA RENUBALA MOHANTY VS	SANJIB MOHANTY VS	// // 0	
345	D-WP(C)/52175/2025	STATE OF ODISHA ASHUTOSH ACHARYA VS	DHIRENDRA KUMAR MOHAPATRA VS	// // 0	
346	D-WP(C)/52178/2025 WP(C)/36002/2025	STATE OF ODISHA M/S MEDIAID MARKETING SERVICES VS	DHANANJAYA MUND VS	// // 0	AOR20220004309C202500067
347	D-WP(C)/52180/2025	UNION OF INDIA CHATURI SAMAL VS	PRASHANTA KUMAR NAYAK VS	// // 0	AOD20240000333C202500101
348	D-WP(C)/52183/2025	STATE OF ODISHA MENAKA PRADHAN VS	BANSHIDHAR SATAPATHY VS	// // 0	
349	D-WP(C)/52184/2025	STATE OF ODISHA M/S JYOTI SHG VS	MANORANJAN PADHY VS	// // 0	AOD20220003086C202500176
350	D-WP(C)/52186/2025	STATE OF ODISHA RAJA BALLAV JAGDEV VS	BANSHIDHAR SATAPATHY VS	// // 0	
351	D-WP(C)/52188/2025	STATE OF ODISHA DR. NURUL AMIN VS STATE OF ORISSA	GAUTAM MUKHERJI VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/52189/2025	KRUSHNA CHANDRA SAHU VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
353	D-WP(C)/52190/2025	AMARJIT SAHOO VS REGIONAL TRANSPORT OFFICER, CUTTACK	KARTIK CHANDRA TRIPATHY VS	// 0 //	
354	D-WP(C)/52191/2025	SURAJIT SAHOO VS REGIONAL TRANSPORT OFFICER, CHANDIKHOLE, JAJPUR	KARTIK CHANDRA TRIPATHY VS	// 0 //	
355	D-WP(C)/52192/2025	SANJIT KUMAR SAHOO VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
356	D-WP(C)/52193/2025	SANTILATA KUARNR VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //	
357	D-WP(C)/52194/2025	DAITARI BAITHARU VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
358	D-WP(C)/52195/2025 WP(C)/36018/2025	DR.SANTANU SENGUPTA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
359	D-WP(C)/52198/2025	PURNIMA PATEL VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
360	D-WP(C)/52199/2025	SUMITA BARPANDA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
361	D-WP(C)/52200/2025	GHANASHYAM MALIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
362	D-WP(C)/52201/2025	PRANGYA PARAMITA SAHOO VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
363	D-WP(C)/52202/2025	PUJARCHANA MAHANTA	DEBASHISH KUMAR PANDA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
364	D-WP(C)/52203/2025	STATE OF ODISHA URMILA BEHERA	JAGABANDHU SAHU	//	AOR20220001487C202500112
		VS	VS	()	
365	D-WP(C)/52205/2025	STATE OF ODISHA DIBAKAR SETHY	SURJYA NARAYAN SAHU	//	AOD20240000242C202500300
		VS	VS	()	
366	D-WP(C)/52206/2025	STATE OF ODISHA SUDARSHAN BEHERA	SURJYA NARAYAN SAHU	//	AOD20240000242C202500302
		VS	VS	()	
367	D-WP(C)/52208/2025	STATE OF ODISHA JAGILI SETHI	SURJYA NARAYAN SAHU	//	AOD20240000242C202500301
		VS	VS	()	
368	D-WP(C)/52209/2025	STATE OF ODISHA ITISHREE PRADHAN	DEBASHISH KUMAR PANDA	//	
		VS	VS	()	
369	D-WP(C)/52210/2025	STATE OF ODISHA SUBHRANSHU SEKHAR PADHI	SAIBRATA RATH	//	
		VS	VS	()	
370	D-WP(C)/52213/2025	STATE OF ODISHA MUKTA MEHER		//	
		VS	VS	()	
371	D-WP(C)/52215/2025	PREMANANDA ROUT RABI PRASAD SAHUKAR @ R.P.SAHUKAR	PRASANNA KUMAR MISHRA	//	
		VS	VS	()	
372	D-WP(C)/52218/2025	STATE OF ODISHA PRESIDENT GRAM PANCHAYAT STARIYA SANGHA, PANCHANAN BISWAL	PRANATI KISHOR KUNDHAR	//	
		VS	VS	()	
373	D-WP(C)/52219/2025	STATE OF ODISHA ABHISEK CHAKRABARTY @ CHAKRAVARTY	RAJKUMAR SUTAR	//	
		VS	VS	()	
374	D-WP(C)/52222/2025	STATE OF ODISHA PANCHANAN BISWAL	PRASANNA KUMAR MISHRA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/52223/2025	STATE OF ODISHA PRESIDENT OF RUTISILA GRAM PANCHAYAT STAR PRASANTA KUMAR DAS ADHIKARI	VS VS	// // 0	
376	D-WP(C)/52224/2025	STATE OF ODISHA AKSHAYA KUMAR BALIARSINGH	VS MOHIT AGARWAL	// // 0	
377	D-WP(C)/52225/2025	REGIONAL PROVIDENT FUND COMMISSIONER, BBSR SARASWATI NAYAK	VS ANIRUDHA DAS	// // 0	
378	D-WP(C)/52227/2025 WP(C)/36011/2025	STATE OF ODISHA ASHISH DASH	VS SIVA SANKAR CHAINI	// // 0	
379	D-WP(C)/52228/2025	M/S.BAJAJ FINANCE LTD., BBSR PRASANTA KUMAR DAS ADHIKARI	VS ASIT KUMAR JENA	// // 0	
380	D-WP(C)/52230/2025	STATE OF ODISHA PRAMILA MASHI	VS KUNAL KUMAR SWAIN	// // 0	
381	D-WP(C)/52231/2025	STATE OF ODISHA NIBEDITA DEHURY	VS RAMAKANTA DAS	// // 0	
382	D-WP(C)/52233/2025	BRANCH MANAGER, AXIS BANK LTD., SUNDARGARH DASHARATHA PANDA	VS KUNAL KUMAR SWAIN	// // 0	
383	D-WP(C)/52235/2025	STATE OF ODISHA PRADIP KUMAR SAHOO	VS MANAS RANJAN PRADHAN	// // 0	
384	D-WP(C)/52239/2025	MANAGER HR, NTPC, ANGUL SABITA MAJHI	VS SIBA PRASAD PATRA	// // 0	
385	D-WP(C)/52240/2025	STATE OF ODISHA PANDARA SAMAJ, KALAHANDI	VS UPENDRA KUMAR SAMAL	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/52242/2025	PADMANAV PRADHAN VS STATE OF ODISHA	DR.JAGABANDHU DAS VS	// () //	
387	D-WP(C)/52243/2025	APARNA NAYAK VS FIELD GENERAL MANAGER, INDIAN BANK, BBSR	SANTOSH KUMAR NANDA VS	// () //	
388	D-WP(C)/52244/2025	RAJASHREE MISHRA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //	
389	D-WP(C)/52246/2025	DR. JAGANATH BEHERA VS STATE OF ODISHA	SANDHYARANI PANI VS	// () //	AOR20230000010C202500102
390	D-WP(C)/52247/2025	PRABHAT RANJAN BARIK VS STATE OF ODISHA	DR.JAGABANDHU DAS VS	// () //	
391	D-WP(C)/52249/2025	Dr. SURAJ KUMAR PANIGRAHI VS STATE OF ODISHA	SANDHYARANI PANI VS	// () //	AOR20230000010C202500101
392	D-WP(C)/52250/2025	PAIKSHIT BARIK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// () //	AOR20220001523C202500146
393	D-WP(C)/52251/2025	BIBHU SRIPAD DAS VS THE CHIEF COMMISSIONER, CT AND GST	GOURAV KUMAR ROY CHOUDHURY VS	// () //	AOD20220003611C202500027
394	D-WP(C)/52252/2025	BIPRA CHARAN BEHERA VS STATE OF ODISHA	SURJYA NARAYANA SAHU VS	// () //	AOD20240000242C202500303
395	D-WP(C)/52254/2025	DAYANIDHI SETHI VS STATE OF ODISHA	SURJYA NARAYANA SAHU VS	// () //	AOD20240000242C202500305
396	D-WP(C)/52255/2025	DILLIP KUMAR NAYAK VS STATE OF ODISHA	BIJAY KUMAR ROUT VS	// () //	
397	D-WP(C)/52256/2025	AMBIKA PRASAD MANDAL	UPENDRA KUMAR SAMAL	//	

ORISSA HIGH COURT**FILING REPORT AS ON :15/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
398	D-WP(C)/52257/2025	BHARAT SANCHAR NIGAM LIMITED, NEW DELHI PANCHANAN BEHERA	SURJYA NARAYANA SAHU	//	AOD20240000242C202500304
		VS	VS	()	
399	D-WP(C)/52258/2025	STATE OF ODISHA SANTOS KUMAR SETHY	SURJYA NARAYANA SAHU	//	AOD20240000242C202500308
		VS	VS	()	
400	D-WP(C)/52259/2025	STATE OF ODISHA RATANE DEI @ NAG	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
401	D-WP(C)/52260/2025	STATE OF ODISHA DILESWAR ROHIDAS @ DHELESWAR ROHIDASH	SWAGAT KUMAR SAHU	//	AOR20220004593C202500049
		VS	VS	()	
402	D-WP(C)/52261/2025	STATE OF ODISHA DEEPAK KUMAR JENA	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500147
		VS	VS	()	
403	D-WP(C)/52262/2025	BANK OF BARODA KESHAB CHANDRA PATI	JAJATI KESHARI KHUNTIA	//	
		VS	VS	()	
404	D-WP(C)/52264/2025	STATE OF ODISHA HADUBANDHU BEHERA	SURJYA NARAYANA SAHU	//	AOD20240000242C202500307
		VS	VS	()	
405	D-WP(C)/52266/2025	STATE OF ODISHA SARAT CHANDRA BEHERA	SURJYA NARAYANA SAHU	//	AOD20240000242C202500306
		VS	VS	()	
406	D-WP(C)/52267/2025	STATE OF ODISHA RADHANATH PARIDA	SAMEER KUMAR DAS	//	
		VS	VS	()	
407	D-WP(C)/52268/2025	STATE OF ODISHA SANKUNTALA PANDA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
408	D-WP(C)/52269/2025	THE STATE OF ODISHA DR.MAMATARANI BEHERA	SAMEER KUMAR DAS	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/52270/2025	STATE OF ODISHA SUDHANSU SEKHAR MAIKAP VS	SAMEER KUMAR DAS VS	// // 0	
410	D-WP(C)/52273/2025	STATE OF ODISHA SARADHAMANI MUDULI VS	KRISHNA CHANDRA SAHU VS	// // 0	
411	D-WP(C)/52274/2025	STATE OF ODISHA PUNI DEI VS	KRISHNA CHANDRA SAHU VS	// // 0	
412	D-WP(C)/52275/2025	STATE OF ODISHA PUSPALATA DASH VS	KRISHNA CHANDRA SAHU VS	// // 0	
413	D-WP(C)/52276/2025	STATE OF ODISHA PRABHASINI MISHRA VS	KRISHNA CHANDRA SAHU VS	// // 0	
414	D-WP(C)/52278/2025	STATE OF ODISHA DR.ARUN KUMAR BISWAL VS	SAMEER KUMAR DAS VS	// // 0	
415	D-WP(C)/52279/2025	STATE OF ODISHA NIRANJAN SETHY VS	KRISHNA CHANDRA SAHU VS	// // 0	
416	D-WP(C)/52280/2025	STATE OF ODISHA PARBATI DAS VS	KRISHNA CHANDRA SAHU VS	// // 0	
417	D-WP(C)/52281/2025	STATE OF ODISHA JHARANA HATI VS	BINAYAK MOHAPATRA VS	// // 0	
418	D-WP(C)/52282/2025	THE STATE OF ODISHA BHAKTA BACHHAL SETHI VS	SURJYA NARAYANA SAHU VS	// // 0	AOD20240000242C202500309
419	D-WP(C)/52283/2025	STATE OF ODISHA SAMIR KUMAR PANI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/52284/2025	PRADIP KUMAR BEHERA VS STATE OF ODISHA	SURJYA NARAYANA SAHU VS	// 0 //	AOD20240000242C202500310
421	D-WP(C)/52286/2025	RAMAKRISHNA PADHY VS STATE OF ODISHA	SUJATA JENA VS	// 0 //	
422	D-WP(C)/52288/2025	ROSALIN BISWAL VS STATE OF ODISHA	DINESH KUMAR PATRA VS	// 0 //	
423	D-WP(C)/52289/2025	DEEPIKA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
424	D-WP(C)/52292/2025	RAMA CHANDRA DASH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
425	D-WP(C)/52293/2025	MD SAUKAT ALI VS THE STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //	
426	D-WP(C)/52294/2025	OM PRAKASH NAYAK VS STATE OF ODISHA	ASHOK KUMAR SWAIN VS	// 0 //	
427	D-WP(C)/52296/2025	PRAFULLA TANTI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
428	D-WP(C)/52297/2025	MD SAUKAT ALI VS THE STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //	
429	D-WP(C)/52300/2025	BINOD KUMAR THAPA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
430	D-WP(C)/52301/2025 WP(C)/36017/2025	PRAKASHA KUMAR NAYAK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
431	D-WP(C)/52303/2025	GOPAL KHARA	AMIYA KUMAR CHHATOI	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/52304/2025	DEBASIS MUND	LAXMI PRASAD DWIVEDY	//	
	WP(C)/36023/2025	VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/52306/2025	DURGA CHARAN SUNDARAY	SARAT CHANDRA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/52307/2025	HRUDANANDA DAS	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		PUNJAB NATIONAL BANK, NEW DELHI		//	
435	D-WP(C)/52310/2025	SUSMITA RATH	GYANA RANJAN SETHI	//	
	WP(C)/36026/2025	VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/52312/2025	BALABHADRA SAHOO	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/52313/2025	ASHOK KUMAR PANIGRAHI	PRASANNA KUMAR PARHI	//	
	WP(C)/35995/2025	VS	VS	0	
		CANARA BANK, CUTTACK		//	
438	D-WP(C)/52314/2025	AKSHAY KUMAR SAHOO	NIRANJAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/52315/2025	RABINDRA TANKAR	JANAYTRI ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/52316/2025	M/S K.SESHAGIRI RAO AND CO. JAJPUR	ABINASH ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/52318/2025	BANAMALI SATAPATHY	BIPLABA P.B. BAHALI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/52319/2025	KAILASH CHANDRA SINGH	ALOK KUMAR PANDA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
443	D-WP(C)/52320/2025	SARAT CHANDRA MAJHI	ANKSHYANGSHU SEKHAR NANDY	//	
		VS	VS	()	
444	D-WP(C)/52321/2025	THE ODISHA STATE CO OPERATIVE MILK PRODUCERS FEDERATION LTD.(OMFED), KHURDA		//	
		BANK OF BARODA, STRESSED ASSETS RECOVERY BRANCH, MUSRAK		//	
		VS	VS	()	
445	D-WP(C)/52322/2025	DISTRICT SUB REGISTRATION OFFICE, BALASORE		//	
		JUGAL MAJHI	NIRANJAN LENKA	//	
		VS	VS	()	
446	D-WP(C)/52324/2025	STATE OF ODISHA		//	
		MONORAMA DEVI	RAGHUNATH DASMOHAPATRA	//	
		VS	VS	()	
447	D-WP(C)/52325/2025	STATE OF ODISHA		//	
		NUNU KUMAR CHOUDHURY	JANAYTRI ROUT	//	
		VS	VS	()	
448	D-WP(C)/52326/2025	STATE OF ODISHA		//	
		SHYAM PRASAD MISHRA	ASIT KUMAR NAYAK	//	
		VS	VS	()	
449	D-WP(C)/52327/2025	STATE OF ODISHA		//	
		RABINDRA NATH NAIK	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	()	
450	D-WP(C)/52330/2025	STATE OF ODISHA		//	
		LAL BIHARI PATEL	JANAYTRI ROUT	//	
		VS	VS	()	
451	D-WP(C)/52331/2025	STATE OF ODISHA		//	
		SHYAM PRASAD MISHRA	ASIT KUMAR NAYAK	//	
		VS	VS	()	
452	D-WP(C)/52332/2025	STATE OF ODISHA		//	
		ANITA NAYAK	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	()	
453	D-WP(C)/52333/2025	STATE OF ODISHA		//	
		BIJAYANANDA SENAPATI	JANAYTRI ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :15/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/52334/2025	NIROJ KUMAR PATRA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //	
455	D-WP(C)/52335/2025	SUNIL KUMAR NAIK VS STATE OF ODISHA	JANAYTRI ROUT VS	// 0 //	
456	D-WP(C)/52336/2025	SMRUTI REKHA ROUT VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
457	D-WP(C)/52337/2025	RANJIT ACHARYA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //	
458	D-WP(C)/52338/2025	KISHORE KUMAR SAHU VS STATE OF ODISHA	JANAYTRI ROUT VS	// 0 //	
459	D-WP(C)/52339/2025	NIRMAL CHANDRA MALLIK VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA	BAIDHAR SAHOO VS	// 0 //	
460	D-WP(C)/52341/2025	NARENDRA KUMAR PRADHAN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
461	D-WP(C)/52342/2025	MANORANJAN ROUT VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //	
462	D-WP(C)/52343/2025	USHARANI GHUTA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
463	D-WP(C)/52344/2025	ASHOK KUMAR JENA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //	
464	D-WP(C)/52345/2025	SAMBARA MUNDA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
465	D-WP(C)/52346/2025	RAGHUNATH MALLIK	AJAY KUMAR TRIPATHY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
466	D-WP(C)/52348/2025	STATE OF ODISHA CHANDRAMANI BEHERA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
467	D-WP(C)/52349/2025	STATE OF ODISHA PARSURAM BARIK	BHOJARAJ SETH	//	
		VS	VS	0	
468	D-WP(C)/52351/2025	STATE OF ODISHA RAGHU SINGRA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
469	D-WP(C)/52352/2025	STATE OF ODISHA BHAGYARATHI DAS	AJAY KUMAR TRIPATHY	//	
		VS	VS	0	
470	D-WP(C)/52353/2025	STATE OF ODISHA BIGHNARAJ PRADHAN	ASHIT KUMAR DASH	//	
		VS	VS	0	
471	D-WP(C)/52354/2025	STATE OF ODISHA BISHNU CHARAN PRADHAN	SAROJA KANTA SAMAL	//	
		VS	VS	0	
472	D-WP(C)/52355/2025	STATE OF ODISHA BASANTA KUMAR NATH	DHANESWAR BEHERA	//	
		VS	VS	0	
473	D-WP(C)/52357/2025	STATE OF ODISHA KAUSALYA ROUT	SAROJA KANTA SAMAL	//	
		VS	VS	0	
474	D-WP(C)/52358/2025	STATE OF ODISHA HARISH CHANDRA PRADHAN	ASHIT KUMAR DASH	//	
		VS	VS	0	
475	D-WP(C)/52359/2025	STATE OF ODISHA SK.AKTAR HUSSAIN	DHANESWAR BEHERA	//	
		VS	VS	0	
476	D-WP(C)/52360/2025	STATE OF ODISHA NEKURI PRADHAN	SAROJA KANTA SAMAL	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/52362/2025	STATE OF ODISHA PURNA CHANDRA BEHERA VS	DR. JITENDRA KUMAR LENKA VS	// // 0	
478	D-WP(C)/52363/2025	STATE OF ODISHA SUMITRA BHOI VS	SAROJA KANTA SAMAL VS	// // 0	
479	D-WP(C)/52364/2025	STATE OF ODISHA MAYADHAR LENKA VS	DHANESWAR BEHERA VS	// // 0	
480	D-WP(C)/52365/2025	STATE OF ODISHA RAMESH CHANDRA BEHERA VS	SAROJA KANTA SAMAL VS	// // 0	
481	D-WP(C)/52366/2025	STATE OF ODISHA GITANJALI BEHERA VS	SAROJA KANTA SAMAL VS	// // 0	
482	D-WP(C)/52367/2025	STATE OF ODISHA BIJAYA KUMAR DALAI VS ODISHA STATE HOUSING BOARD, KHORDHA	PRASANTA KUMAR NANDA VS	// // 0	
483	D-WP(C)/52368/2025	SACHALA BEHERA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// // 0	
484	D-WP(C)/52370/2025	SHANKARSHAN PRADHAN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// // 0	
485	D-WP(C)/52371/2025	SAROJ KUMAR PATNAIK VS STATE OF ODISHA	NITYABRATA BEHURIA VS	// // 0	
486	D-WP(C)/52372/2025	MANORANJAN NAYAK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// // 0	
487	D-WP(C)/52374/2025	JYOTI RUPA YADAV VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// // 0	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-WP(C)/52375/2025	PRABHASINI NAIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// () //	
489	D-WP(C)/52376/2025	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	SURJYA NARAYANA SAHU VS	// () //	AOD20240000242C202500311
490	D-WP(C)/52377/2025	INDRA PATRA VS STATE OF ODISHA	SURJYA NARAYANA SAHU VS	// () //	AOD20240000242C202500312
491	D-WP(C)/52378/2025	BRUHASPATI DHARUA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// () //	
492	D-WP(C)/52379/2025	BHAGIRATHI HANS VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// () //	
493	D-WP(C)/52380/2025	SUSHILA MALLIK VS BANITA MALLIK	TUSAR KUMAR MISHRA VS	// () //	AOR20220001563C202500078
494	D-WP(C)/52381/2025	KANHU CHARAN PRADHAN VS TOYOTO FINANCIAL SERVICES INDIA LTD	Rajiv K. Mahanta VS	// () //	AOR20220001662C202500245
495	D-WP(C)/52383/2025	DR SACHIKANTA LENKA VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	// () //	AOR20220001551C202500021
496	D-WP(C)/52384/2025	SADHU CHARAN BEHERA VS THE REGIONAL MANAGER, SBI	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202500181
497	D-WP(C)/52385/2025	KRISHNA HANTAL VS STATE OF ODISHA	RAMDAS ACHARY VS	// () //	
498	D-WP(C)/52386/2025	SAROJ KUMAR SHARMA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202500180
499	D-WP(C)/52387/2025	SUBARNA PANIGRAHI	KSHIROD KUMAR ROUT	//	

ORISSA HIGH COURT**FILING REPORT AS ON :15/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
500	D-WP(C)/52389/2025	RATAN BISWAL	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
501	D-WP(C)/52390/2025	BIJAYA KUMAR SAHU	M. BALAKRISHNA RAO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
502	D-WP(C)/52391/2025	RAMACHANDRA PUJARI	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
503	D-WP(C)/52392/2025	GRAM UTTHAN, KENDRAPARA	SUNIL MISHRA	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE		//	
504	D-WP(C)/52393/2025	PRATAP KUMAR MEHER	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
505	D-WP(C)/52395/2025	KABIR KISAN	ASHOK KUMAR MISRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
506	D-WP(C)/52396/2025	ENAKSHI PANDA	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
507	D-WP(C)/52399/2025	MANAS RANJAN BISWAL	SARASWATI SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
508	D-WP(C)/52400/2025	GORASAHEB MALLIK	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
509	D-WP(C)/52401/2025	SHISIR RANJAN MALLICK	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
510	D-WP(C)/52402/2025	BASANTI BEHERA	KSHIROD KUMAR ROUT	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-WP(C)/52403/2025	STATE OF ODISHA TINKU DAS VS	TUKUNA KUMAR MISHRA VS	// // 0	
512	D-WP(C)/52405/2025	ADDL.DIST.MAGISTRATE, NABARANGAPUR ARUN KUMAR SINGH VS	ALOK KUMAR PANDA VS	// // 0	
513	D-WP(C)/52406/2025	STATE OF ODISHA KRUSHNA CHANDRA ADHIKARI VS	BISWABIHARI MOHANTY VS	// // 0	
514	D-WP(C)/52409/2025	STATE OF ODISHA BASANTI DAS VS	KRISHNA CHANDRA SAHU VS	// // 0	
515	D-WP(C)/52410/2025	STATE OF ODISHA NARFAL BAG VS	SUMANTA BHUYAN VS	// // 0	
516	D-WP(C)/52411/2025	STATE OF ODISHA BIBHU RANJAN BISWAL VS	BISWABIHARI MOHANTY VS	// // 0	
517	D-WP(C)/52412/2025	STATE OF ODISHA SANJULATA DEI @ SASMAL VS	VISWAJEET MALLICK VS	// // 0	
518	D-WP(C)/52413/2025	CONTROLLER OF ACCOUNTS, ODISHA NANDINI NAIK VS	KASHINATH PATTANAİK VS	// // 0	
519	D-WP(C)/52414/2025	STATE OF ODISHA PABITRA MOHAN PATTANAİK VS	BISWABIHARI MOHANTY VS	// // 0	
520	D-WP(C)/52416/2025	STATE OF ODISHA DEEPAK KUMAR BHUYAN VS	BISWABIHARI MOHANTY VS	// // 0	
521	D-WP(C)/52417/2025	STATE OF ODISHA BASUDEV BANERJEE VS	HARIPAD MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :15/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-WP(C)/52420/2025	LABA KISHORE PATRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
523	D-WP(C)/52421/2025	GIRIJA SHANKAR SENDH VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //	
524	D-WP(C)/52422/2025	MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
525	D-WP(C)/52424/2025	PRAKASH CHANDRA SATAPATHY VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
526	D-WP(C)/52425/2025	RAJA KISHORE PAL VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
527	D-WP(C)/52426/2025	GIRISH CHANDRA BARIK VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //	
528	D-WP(C)/52427/2025	BAHAN BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
529	D-WP(C)/52430/2025	JANAKI BHATRA VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //	
530	D-WP(C)/52431/2025	PURNACHANDRA KUMBHAR VS STATE OF ODISHA	SRITAM KUMAR NAYAK VS	// 0 //	
531	D-WP(C)/52432/2025	SUNIL KUMAR BEHERA VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //	
532	D-WP(C)/52433/2025	SURJYA NARAYAN PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
533	D-WP(C)/52434/2025	RAJESH KUMAR MOHAPATRA	SAIBRATA RATH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
534	D-WP(C)/52437/2025	NABA KISHORE ROUL	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
535	D-WP(C)/52439/2025	KALPATARU JENA	ANIRUDHA SANGANERIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
536	D-WP(C)/52441/2025	JOGESWAR PATEL	SOUMYA MISHRA	//	
		VS	VS	0	
		NATIONAL HIGHWAYS AUTHORITY OF INDIA, BBSR		//	
537	D-WP(C)/52442/2025	PURNA CHANDRA SAHOO	Amarendra Prasad Sahoo	//	AOD20220001998C202500073
		VS	VS	0	
		STATE OF ODISHA		//	
538	D-WP(C)/52443/2025	JAHAN BEHERA	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
539	D-WP(C)/52444/2025	SANJAYA KUMAR PRADHAN	JYOTI RANJAN KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
540	D-WP(C)/52445/2025	JAHAN BEHERA	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
541	D-WP(C)/52446/2025	KUNU BAGARTI	ASHIS KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
542	D-WP(C)/52447/2025	HIMANSU SEKHAR RATH	JYOTI RANJAN KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
543	D-WP(C)/52448/2025	BAHAN BEHERA	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
544	D-WP(C)/52449/2025	BISWAJITA ROUT	KUNAL KUMAR SWAIN	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-WP(C)/52450/2025	STATE OF ODISHA MAHADEV GARTIA VS	ABHILASH MISHRA VS	// // 0	
546	D-WP(C)/52452/2025	STATE OF ODISHA MANOJA KUMAR SENAPATI VS	KUNAL KUMAR SWAIN VS	// // 0	
547	D-WP(C)/52453/2025	STATE OF ODISHA RAJENDRA RANA VS	SRIKHETRA MISHRA VS	// // 0	
548	D-WP(C)/52456/2025	STATE OF ODISHA PARAMANANDA MOHAPATRA MEMORIAL EDUCATIONAL TRUST, SUNDARGARH VS	KUNAL KUMAR SWAIN VS	// // 0	
549	D-WP(C)/52458/2025	STATE OF ODISHA ARATI SINGH VS	GHANASHYAM NAMTOAR VS	// // 0	
550	D-WP(C)/52460/2025	SECRETARY ODISHA STATE HOUSING BOARD, KHURDA DHANURJAYA KANTA VS	MANOJ KUMAR PATI VS	// // 0	
551	D-WP(C)/52463/2025	STATE OF ODISHA SHANTILATA MOHANTY VS	SANJIB KUMAR BHANJADEO VS	// // 0	
552	D-WP(C)/52464/2025	STATE OF ODISHA RABI SAHOO VS	AMIT KUMAR NATH VS	// // 0	
553	D-WP(C)/52468/2025	STATE OF ODISHA PRAMOD KUMAR BISWAL VS	RAJIB RATH VS	// // 0	
554	D-WP(C)/52469/2025	STATE OF ODISHA GOPAL KRUSHNA MISHRA VS	KUNAL KUMAR SWAIN VS	// // 0	
555	D-WP(C)/52470/2025	STATE OF ODISHA AKSHAYA KUMAR JENA VS	SUKANTA KUMAR DALAI VS	// // 0	AOD20240000306C202500182
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-WP(C)/52471/2025	SANJAY KUMAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()	
557	D-WP(C)/52472/2025	JALADHAR SAHU @ JALIA SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	// ()	
558	D-WP(C)/52473/2025	SHREE RAM SEBA PARISAD VS STATE OF ODISHA	Soubhagya Kumar Rath VS	// ()	AOR20220004309C202500068
559	D-WP(C)/52475/2025	KANCHAN PATRA VS STATE OF ODISHA	ASISH CHANDRA RATH VS	// ()	
560	D-WP(C)/52476/2025	N CHANDRA SEKHAR REDDY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// ()	AOR20220001297C202500303
561	D-WP(C)/52477/2025	ASHOK KUMAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()	
562	D-WP(C)/52479/2025	M/S. BLACK DIAMOND TECHNICAL EDUCATION SOCIETY, BILASIPADA VS STATE OF ODISHA	ABHIRAM GUDA VS	// ()	
563	D-WP(C)/52480/2025	SURENDRA KUMAR BIHARI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// ()	
564	D-WP(C)/52481/2025	NANDINI DAS VS STATE OF ODISHA	Kananbala Roychoudhury VS	// ()	AOR20220001523C202500148
565	D-WP(C)/52482/2025	DR.AJAYA KUMAR ACHARYA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()	
566	D-WP(C)/52483/2025	SURESH CHANDRA SAHOO VS STATE OF ODISHA	NIHAL RATH VS	// ()	
567	D-WP(C)/52484/2025	KAMA PARIDA	SANJIB MOHANTY	//	AOR20220001611C202500181

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
568	D-WP(C)/52485/2025	THE REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY SUCHHANDA PARIJA	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
569	D-WP(C)/52487/2025	STATE OF ODISHA Dunna Hari Narayan	Surendra Behera	//	AOR20220002611C202500010
		VS	VS	()	
		The Chairman of Central Board of Secondary Education and others		//	
570	D-WP(C)/52489/2025	PRADIPTA KUMAR NAYAK	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-WP(C)/52490/2025	Geetika Manjari Pruseth	Janakalyana Mohanty	//	AOD20220001936C202500087
		VS	VS	()	
		State Of Odisha represented through the Commissioner cum Principal Secretary Health andFamilyWelfare/		//	
572	D-WP(C)/52491/2025	KUMUDINI BEHERA	DR. BINODA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-WP(C)/52492/2025	SURUCHI SAHOO	Subham Sharma	//	AOD20220003503C202500018
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-WP(C)/52493/2025	SIPRA KANUNGO	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-WP(C)/52494/2025	PRASANT KUMAR DAS	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	()	
		THE SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPY., GOVT. OF ODISHA, KHURDA		//	
576	D-WP(C)/52495/2025	BHAGABATI DASH	Subham Sharma	//	AOD20220003503C202500020
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-WP(C)/52496/2025	CHITTARNJAN DAS	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-WP(C)/52497/2025	NIRANJAN ROUSTRAY	Achyutananda Roustray	//	AOR20220001190C202500005
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-WP(C)/52498/2025	STATE OF ODISHA ARJUNA JENA VS	DR. BINODA KUMAR MISHRA VS	// // ()	
580	D-WP(C)/52499/2025	STATE OF ODISHA SUMIT KUMAR BISHOI VS	SUMAN MITRA VS	// // ()	AOD20240000333C202500102
581	D-WP(C)/52500/2025	STATE OF ODISHA DR.NIRANJAN MOHAPATRA VS	KUNAL KUMAR SWAIN VS	// // ()	
582	D-WP(C)/52501/2025	STATE OF ODISHA NILAMANI SAHOO VS	HEMANTA KUMAR MOHANTA VS	// // ()	
583	D-WP(C)/52502/2025	STATE OF ODISHA Damayanti Sahu VS	Janakalyana Mohanty VS	// // ()	AOD20220001936C202500086
584	D-WP(C)/52503/2025	State Of Odisha represented through the Commissioner cum Principal Secretary Health andFamilyWelfare/ Bijaya Kumar Biswal VS	Suryakanta Palai VS	// // ()	AOR20220004106C202500167
585	D-WP(C)/52504/2025	State Of Odisha Represented through Secretary Revenue and Disaster Management Department Odisha BUDHU NAIK VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500182
586	D-WP(C)/52506/2025	THE REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY DR. SHYAM SUNDAR MAHARANA VS	SUBHADUTTA ROUTRAY VS	// // ()	
587	D-WP(C)/52507/2025	STATE OF ODISHA KANAKA SAHU VS	SUMAN MITRA VS	// // ()	AOD20240000333C202500103
588	D-WP(C)/52508/2025	STATE OF ODISHA DEBENDRA KHILAR VS	KRUSHNA CHANDRA RATH VS	// // ()	
589	D-WP(C)/52509/2025	STATE OF ODISHA ANJANALATA NAYAK VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500183
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :15/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-WP(C)/52511/2025	SANTOSH RATH VS STATE OF ODISHA	SATYABRATA DASH VS	// 0 //	
591	D-WP(C)/52512/2025	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //	
592	D-WP(C)/52513/2025	SUBASINI SENAPATI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
593	D-WP(C)/52514/2025	DR.SUBHASHREE SAMANTASINGHAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
594	D-WP(C)/52516/2025	BIBHU SUNDAR SETHI VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //	
595	D-WP(C)/52517/2025	AMALENDU DASH VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //	
596	D-WP(C)/52518/2025	BISWAJIT MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
597	D-WP(C)/52521/2025	PRAVAKAR SAHOO VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //	
598	D-WP(C)/52522/2025	DR.PRADIP KUMAR SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
599	D-WP(C)/52523/2025	M/S.LUXMI FINANCE CORPORATION, CUTTACK VS THE CHIEF COMMISSIONER, GST AND CENTRAL EXCISE AND CUSTOMS, BBSR	SIDHARTH SHANKAR PADHY VS	// 0 //	
600	D-WP(C)/52527/2025	PURNACHANDRA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
601	D-ABLAPL/38894/2025	BHABANI DEY	BISWAJIT MOHAPATRA	SORO /921 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
602	D-ABLAPL/38896/2025	BISWOJIT PATRA @ BISWAJIT JENA @ BALUA	BICHITRA NARAYANA SATAPATHY	ABHAYACHANDPUR /216 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-ABLAPL/38899/2025	KESHABA BHOI	SUSANTA KUMAR SAHU	ATTABIRA /431 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-ABLAPL/38907/2025	SUMITRA BEHERA	PRIYA RANJAN SINGH	MOTANGA /259 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-ABLAPL/38908/2025	BIPIN @ KALANDI BEHERA	PRADEEP KUMAR KHUNTIA	BINJHARPUR /117 /2005	
		VS	VS	()	
		STATE OF ODISHA		//	
606	D-ABLAPL/38913/2025	SIBA PRASAD PANDA @ CHHOTU	ARIJEET MISHRA	PATTAMUNDAI MODEL /366 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
607	D-ABLAPL/38914/2025	ISWAR CHANDRA SAHU @ ISWAR CHARAN SAHOOPARTHA SARATHI DAS		KEONJHAR TOWN /73 /2017	AOD20240000364C202500225
		VS	VS	()	
		STATE OF ODISHA		//	
608	D-ABLAPL/38923/2025	KALIA BEHERA @ BIKASH BEHERA	SAUBHAGYA KETAN NAYAK	HINJILI /864 /2025	AOR20220001207C202500124
		VS	VS	()	
		STATE OF ODISHA		//	
609	D-ABLAPL/38924/2025	NAGARATHNAMMA @ P. NAGARATHNAMMA	JYOTIRMAYA SAHOO	KHURDA SADAR /356 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
610	D-ABLAPL/38938/2025	MANAS RANJAN RATH	SIDHARTHA SANKAR RAY (2)	// /0	
		VS	VS	()	
		STATE OF ODISHA		//	
611	D-ABLAPL/38941/2025	MRUTUNJAY BEHERA	AMULYA RATNA PANDA	BALASORE SADAR /572 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
612	D-ABLAPL/38942/2025	JAYAPRAKASH SAHOO	MANAS KUMAR CHAND	GHASIPURA /463 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-ABLAPL/38944/2025	STATE OF ODISHA MANOJ MOHAPATRA VS	MANAS KUMAR CHAND VS	// BAGHAMARI /246 /2025 ()	
614	D-ABLAPL/38949/2025	STATE OF ODISHA SHERKHAN SAHA VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /492 /2025 ()	
615	D-ABLAPL/38950/2025	STATE OF ODISHA SAROJ KUMAR PANDA VS	GAUTAM CHARAN ROUT VS	// JAGATPUR /666 /2025 ()	
616	D-ABLAPL/38951/2025	STATE OF ODISHA DHANANJAY NATIA @ DHANAJAYA VS	BEDA PRAKASH PANDA VS	// MANGALA BAG /432 /2025 ()	
617	D-ABLAPL/38956/2025	STATE OF ODISHA JIBAN KRUSHNA JENA @ JIBAN JENA VS	SURYAKANTA DWIBEDI VS	// SINGLA /281 /2025 ()	
618	D-ABLAPL/38962/2025	STATE OF ODISHA JYOTI DAS VS	AKSHAYA KUMAR PANDEY VS	// BHADRESWAR /206 /2025 ()	
619	D-ABLAPL/38963/2025	STATE OF ODISHA AURO PRASAD MANSINGH VS	JAGABANDHU SAHU VS	// BOLAGARH P.S. /292 /2025 ()	AOR20220001487C202500113
620	D-ABLAPL/38964/2025	STATE OF ODISHA MANAS SAHOO @ MANAS RANJAN SAHOO VS	BIKASH KUMAR ROUTRAY VS	// JAGATPUR /729 /2025 ()	
621	D-ABLAPL/38966/2025	STATE OF ODISHA KALIA @ KALANDI CHARAN SETHY VS	NIRANJAN LENKA VS	// MARSHAGHAI /344 /2025 ()	
622	D-ABLAPL/38968/2025	STATE OF ODISHA AJIT KUMAR MOHANTY VS	SOUBHAGYA KUMAR DASH VS	// RASOL /359 /2025 ()	AOR20220001631C202500362
623	D-ABLAPL/38969/2025	STATE OF ODISHA KOLHO SAHOO @ BISHNU CHARAN SHA VS	SOUBHAGYA KUMAR DASH VS	// ANANDAPUR /324 /2025 ()	AOR20220001631C202500360
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
624	D-ABLAPL/38977/2025	JAYANTA SWAIN @ JAYANTA KUMAR SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /219 /2025 () //	
625	D-ABLAPL/38980/2025	LINGARAJ SETHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /533 /2025 () //	
626	D-ABLAPL/38986/2025	BUSALA KESAVA RAO VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	JODA /357 /2025 () //	
627	D-ABLAPL/38990/2025	DEEPAK SHARMA VS STATE OF ODISHA	SANJIB KUMAR MISHRA VS	INFCITY PS /630 /2025 () //	
628	D-ABLAPL/38992/2025	SUKANTA SENAPATI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /329 /2025 () //	
629	D-ABLAPL/38996/2025	TAPAS KUMAR BEHERA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NIMAPADA /80 /2024 () //	
630	D-ABLAPL/38997/2025	BRAJA SUNDAR SAHOO VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	CAPITAL P.S. /746 /2021 () //	AOR20220001615C202500228
631	D-ABLAPL/39001/2025	JAGAN @ ABHIMANYU ROUT VS STATE OF ODISHA	TAPAN KUMAR MOHANTY VS	RAMACHANDRAPUR /364 /2025 () //	
632	D-ABLAPL/39006/2025	MURSIT ALLI SAHA VS STATE OF ODISHA	ABHAS MOHANTY VS	PURUNABAZAR /282 /2025 () //	
633	D-ABLAPL/39009/2025	AMAR KHAN VS STATE OF ODISHA	ABHAS MOHANTY VS	PURUNABAZAR /282 /2025 () //	
634	D-ABLAPL/39013/2025	PRAMOD BHOI VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	DHAULI PS /203 /2025 () //	
635	D-ABLAPL/39014/2025	TANKE PRADHANI @ TANKA PRADHANI	BIKRAM CHANDRA GHADAI	//0	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
636	D-ABLAPL/39016/2025	SONU KUMAR	SIDHARTHA DAS	JODA /157 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
637	D-ABLAPL/39017/2025	SANDEEP SINGH	SIDHARTHA DAS	RUGUDI /125 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
638	D-ABLAPL/39023/2025	BAPI @ CHANDRA KANTA JENA	BISWAJIT NAYAK	BHADRAK TOWN /698 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
639	D-ABLAPL/39025/2025	PABITRA BEHERA	RAJKISHORE SWAIN	GOP /388 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
640	D-ABLAPL/39026/2025	FULA @ PHULAMANI DAS	SATYA NARAYAN MISHRA 4	MARINE KASIA /162 /2025	AOR20220001615C202500230
		VS	VS	()	
		STATE OF ODISHA		//	
641	D-ABLAPL/39028/2025	RUDRA PRATAP PADHI	BISWAJIT NAYAK	BARI RAMCHANDRAPUR /375 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
642	D-ABLAPL/39032/2025	KUNI MAHAKUD @ HAGIRI	SATYA NARAYAN MISHRA 4	BASUDEVPUR /814 /2025	AOR20220001615C202500229
		VS	VS	()	
		STATE OF ODISHA		//	
643	D-ABLAPL/39033/2025	SULATA SAHOO	AMITAV TRIPATHY	BOLANGIR TOWN /764 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
644	D-ABLAPL/39035/2025	SWADHIN KUMAR KHATUA @ SWADHIN KU KHATUA	AMITAV TRIPATHY	SONEPUR /176 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
645	D-ABLAPL/39036/2025	HEMALATA BARAL	TARUN KUMAR BISWAL	DHENKANAL SADAR /825 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
646	D-ABLAPL/39037/2025	GAJENDRA KUMAR	SIDHANT KUMAR JENA	KESINGA /181 /2022	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
647	D-ABLAPL/39050/2025	STATE OF ODISHA BABULAL PATRA @ BABULA PATRA VS	SMRUTI RANJAN DASH VS	// TELKOI /323 /2025 ()	
648	D-ABLAPL/39051/2025	STATE OF ODISHA PUJARINI SWAIN VS	RABINDRA NATH PRUSTY VS	// BHEDEN /292 /2024 ()	
649	D-ABLAPL/39078/2025	STATE OF ODISHA RAJANI BHANDI VS	SAROJ KUMAR PADHY VS	// NARAYANPATNA /55 /2025 ()	
650	D-ABLAPL/39083/2025	STATE OF ODISHA DILLIP KUMAR BARAL VS	SOUMYA JYOTI BISWAL VS	// EOW,BHUBANESWAR /12 /2025 ()	
651	D-ABLAPL/39085/2025	STATE OF ODISHA SOHAM DAS VS	SOUMYA JYOTI BISWAL VS	// EOW,BHUBANESWAR /12 /2025 ()	
652	D-ABLAPL/39089/2025	STATE OF ODISHA BIKRAM DEEP VS	PRATAP KUMAR BEHERA VS	// () //	AOD20240000929C202500002
653	D-ABLAPL/39092/2025	STATE OF ODISHA P SHINU VS	SANTOSH KUMAR MAHANTY VS	// () //	AOD20240000242C202500313
654	D-ABLAPL/39093/2025	STATE OF ODISHA LIPUN DAS VS	Bijay Kumar Behera VS	// () //	AOR20220001736C202500121
655	D-ABLAPL/39097/2025	State Of Odisha RUDRA PRADHAN VS	Rajjeet Roy VS	// () //	AOR20220001462C202500152
656	D-ABLAPL/39099/2025	STATE OF ODISHA KESHAB CHANDRA BEHERA VS	Abesh Kamal VS	// () //	AOR20230000513C202500011
657	D-ABLAPL/39106/2025	STATE OF ODISHA Santosh Malik VS	Suresh Chandra Pradhan VS	// () //	AOR20220003509C202500075
		State of Odisha		//	

ORISSA HIGH COURT

MISC CASES FILED on :15/12/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLLP/38933/2025 CRLLP/ /	PUSPALATA BARIK MP	BISWAJIT MOHAPATRA	85/2025
2	D-CRP/37694/2025 CRP/38/2025	MD ZAFAR NOOR MP	ABINASH ROURAY	103/2025
3	D-MSA/52271/2025 MSA/ /	SRI BHABA NRUSINGHA DEV MP	AMIYA KUMAR MISHRA	137/2025
4	D-MSA/52271/2025 MSA/ /	SRI BHABA NRUSINGHA DEV MP	AMIYA KUMAR MISHRA	138/2025
5	D-OTAPL/52457/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	DEEPAK RANJAN PARIDA (SR. STANDING COUNSEL)	195/2025
6	D-OTAPL/52461/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	DEEPAK RANJAN PARIDA (SR. STANDING COUNSEL)	196/2025
7	D-OTAPL/52461/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	DEEPAK RANJAN PARIDA (SR. STANDING COUNSEL)	197/2025
8	D-OTAPL/52461/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	DEEPAK RANJAN PARIDA (SR. STANDING COUNSEL)	198/2025
9	D-OTAPL/52461/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	DEEPAK RANJAN PARIDA (SR. STANDING COUNSEL)	199/2025
10	D-OTAPL/52486/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	DEEPAK RANJAN PARIDA	200/2025
11	D-OTAPL/52486/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	DEEPAK RANJAN PARIDA	201/2025
12	D-OTAPL/52486/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	DEEPAK RANJAN PARIDA	202/2025
13	D-OTAPL/52486/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	DEEPAK RANJAN PARIDA	203/2025
14	D-OTAPL/52505/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	DEEPAK RANJAN PARIDA (SR. STANDING COUNSEL)	204/2025
15	D-OTAPL/52505/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	DEEPAK RANJAN PARIDA (SR. STANDING COUNSEL)	205/2025
16	D-OTAPL/52505/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	DEEPAK RANJAN PARIDA (SR. STANDING COUNSEL)	206/2025
17	D-OTAPL/52505/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	DEEPAK RANJAN PARIDA (SR. STANDING COUNSEL)	207/2025
18	D-OTAPL/52520/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	DEEPAK RANJAN PARIDA (SR. STANDING COUNSEL)	208/2025
19	D-OTAPL/52520/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	DEEPAK RANJAN PARIDA (SR. STANDING COUNSEL)	209/2025
20	D-OTAPL/52520/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	DEEPAK RANJAN PARIDA (SR. STANDING COUNSEL)	210/2025
21	D-OTAPL/52520/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	DEEPAK RANJAN PARIDA (SR. STANDING COUNSEL)	211/2025
22	D-OTAPL/52526/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	DEEPAK RANJAN PARIDA (SR. STANDING COUNSEL)	212/2025
23	D-OTAPL/52526/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	DEEPAK RANJAN PARIDA (SR. STANDING COUNSEL)	213/2025
24	D-OTAPL/52526/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	DEEPAK RANJAN PARIDA (SR. STANDING COUNSEL)	214/2025
25	D-CRLMP/2038/2022 CRLMP/2038/2022	PRABINA MOHURIA MP	SURYAKANTA DASH	274/2025
26	D-CRLMP/39107/2025	DHARMENDRA MOHAPATRA	DEEPAK RANJAN PARIDA	

	CRLMP/ /	MP		275/2025
27	D-JCRLA/132/2023	ASISH KUMAR	ADV.	
	JCRLA/132/2023	MP		425/2025
28	D-TRP(C)/52094/2025	SANGITA DEHURY	JAYANTI NAIK	
	TRP(C)/446/2025	MP		478/2025
29	D-TRP(C)/52237/2025	DEBASMITA BARIK	BASUDEV BARIK	
	TRP(C)/ /	MP		479/2025
30	D-TRP(C)/52265/2025	KABITA BARIK	SOUBHAGYA KUMAR DASH	
	TRP(C)/ /	MP		480/2025
31	D-TRP(C)/52350/2025	PRIYANKA PATTANAYAK	SOUBHAGYALAXMI PATNAIK	
	TRP(C)/ /	MP		481/2025
32	D-TRP(C)/52361/2025	RASHMITA TRIPATHY	DIPTI REKHA NANDA	
	TRP(C)/ /	MP		482/2025
33	D-TRP(C)/52423/2025	SWETASWINI JENA	BISWAJIT PASAYAT	
	TRP(C)/ /	MP		483/2025
34	D-RVWPET/51280/2025	RUNENDRA KUMAR SWAIN	SATYA RANJAN PATI	
	RVWPET/ /	MP		499/2025
35	D-RVWPET/37468/2024	SASMITA JENA	JAGAJIBAN PRADHAN	
	RVWPET/237/2024	MP		500/2025
36	D-CONTC/14901/2024	NARENDRA KUMAR MOHAPATRA	M/S BIRAJA PRASANNA DAS, J.S MAHARANA, D.K.PANDA, S.DAS	
	CONTC/3358/2024	MP		523/2025
37	D-CONTC/7885/2024	SUJIT KUMAR MAHANTA		
	CONTC/2107/2024	MP		524/2025
38	D-CONTC/41754/2025	RASMITA BEHERA	ADV.	
	CONTC/ /	MP		525/2025
39	D-CONTC/50397/2025	SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	
	CONTC/ /	MP		526/2025
40	D-RPFAM/52104/2025	SRIMUKHA SAHU	SARADA PRASAD DASH	
	RPFAM/ /	MP		614/2025
41	D-RPFAM/49755/2025	PRAMOD KUMAR SAHOO	JUDHISTHIR SAHOO	
	RPFAM/379/2025	MP		615/2025
42	D-RPFAM/52459/2025	BISHNU @ BAISHNAB CHARAN MALLICKPRASANTA KUMAR DAS		
	RPFAM/ /	MP		616/2025
43	D-RPFAM/52459/2025	BISHNU @ BAISHNAB CHARAN MALLICKPRASANTA KUMAR DAS		
	RPFAM/ /	MP		617/2025
44	D-RPFAM/52467/2025	SISIR KUMAR JENA	SUKANTA KUMAR NAYAK	
	RPFAM/ /	MP		618/2025
45	D-RPFAM/52515/2025	BADAL KUMAR DIGAL	JAGANNATH BHUYAN	
	RPFAM/ /	MP		619/2025
46	D-MATA/52187/2025	GOLEKHA DAS	ARIJEET MISHRA	
	MATA/ /	MP		719/2025
47	D-MATA/43035/2025	SHRADHANJALI DASH	SUBHASIS MOHAPATRA	
	MATA/416/2025	MP		720/2025
48	D-MATA/50667/2025	AKSHAYA KUMAR MALIK	ASHOK KUMAR BEHERA	
	MATA/ /	MP		721/2025
49	D-MATA/49938/2025	PARIKHITA PRUSTY	ASHOK KUMAR BEHERA	
	MATA/ /	MP		722/2025
50	D-MATA/48815/2025	ARAVINDRA SAHU	PRABIN DAS	
	MATA/ /	MP		723/2025
51	D-FAO/47373/2025	ORIENTAL INSURANCE CO. LTD.,KHORDA	SOMNATH ROY	
	FAO/519/2025	MP		1089/2025
52	D-FAO/52248/2025	MANAGER LEGAL, M/S. ORIENTAL INSURANCE CO. LTD.,KHORDA	NANAK GHATAK, KHORDA	
	FAO/ /	MP		1090/2025
53	D-FAO/35029/2024	CHABBIRANI GHOSH	VIVEKANANDA JENA	
	FAO/397/2024	MP		1091/2025
54	D-FAO/52429/2025	D.M., M/S. ORIENTAL INSURANCE CO. LTD.,KHORDA	SOMNATH ROY	
	FAO/ /	MP		1092/2025
55	D-BLAPL/33253/2025	BUBU @ DEBI PRASAD JENA @ DEVI PRASAD JENA	SUBHANATH DAS	
	BLAPL/11482/2025	MP		1168/2025
56	D-BLAPL/38971/2025	MANAS NATH	AMULYA RATNA PANDA	
	BLAPL/ /	MP		1169/2025
57	D-BLAPL/26955/2025	SUBASH NAYAK	RAKESH KUMAR ROUTRAY	
	BLAPL/9270/2025	MP		1170/2025

58	D-CRLREV/18953/2025 CRLREV/320/2025	DEBAKANTA BISWAL MP	APARESH BHOI	1576/2025
59	D-CRLREV/39034/2025 CRLREV/ /	AMIYA KETAN PATNAIK MP	AMITAV TRIPATHY	1577/2025
60	D-CRLREV/39034/2025 CRLREV/ /	AMIYA KETAN PATNAIK MP	AMITAV TRIPATHY	1578/2025
61	D-CRLREV/383/2021 CRLREV/383/2021	ARASMIKA SAHU MP	M/S SUBASH CHANDRA PUSPALAKA, M/S SHIBA SANKAR BISWAL, R	1579/2025
62	D-CRLREV/39084/2025 CRLREV/ /	BIJAYLAXMI DASH MP	SOMA PATNAIK	1580/2025
63	D-RSA/407/2010 RSA/407/2010	PADMAN PADHAN MP	M/S.H.K.MUND	1729/2025
64	D-RSA/52110/2025 RSA/ /	MINI @ MINATI DAS MP	ASHOK KUMAR SAHOO	1730/2025
65	D-RSA/52112/2025 RSA/ /	MINI@MINATI DAS MP	ASHOK KUMAR SAHOO	1731/2025
66	D-RSA/52120/2025 RSA/ /	KRUSHNA CHANDRA CHOUHAN MP	TIKERAM MEHER	1732/2025
67	D-RSA/381/2022 RSA/381/2022	SABITA PANDA MP	SAMIR KUMAR MISHRA	1733/2025
68	D-RSA/143/2003 RSA/143/2003	BRAJABANDHU BEHERA MP	M/S.B.H.MOHANTY	1734/2025
69	D-RSA/143/2003 RSA/143/2003	BRAJABANDHU BEHERA MP	M/S.B.H.MOHANTY	1735/2025
70	D-RSA/143/2003 RSA/143/2003	BRAJABANDHU BEHERA MP	M/S.B.H.MOHANTY	1736/2025
71	D-RSA/143/2003 RSA/143/2003	BRAJABANDHU BEHERA MP	M/S.B.H.MOHANTY	1737/2025
72	D-RSA/143/2003 RSA/143/2003	BRAJABANDHU BEHERA MP	M/S.B.H.MOHANTY	1738/2025
73	D-RSA/143/2003 RSA/143/2003	BRAJABANDHU BEHERA MP	M/S.B.H.MOHANTY	1739/2025
74	D-RSA/25540/2024 RSA/219/2024	MANAS RANJAN NANDA MP	DWARIKA PRASAD MOHANTY	1740/2025
75	D-RSA/148/2021 RSA/148/2021	SUBAL SAHU MP	AMIT PRASAD BOSE	1741/2025
76	D-RSA/148/2021 RSA/148/2021	SUBAL SAHU MP	AMIT PRASAD BOSE	1742/2025
77	D-RSA/148/2021 RSA/148/2021	SUBAL SAHU MP	AMIT PRASAD BOSE	1743/2025
78	D-RSA/52465/2025 RSA/ /	BHARATIBALA BISOYI MP	BUDHIRAM DAS	1744/2025
79	D-CMP/40634/2025 CMP/1708/2025	BADRI NARAYAN PATTANAYAK MP	BISWAJIT MOHAPATRA	2109/2025
80	D-CMP/52127/2025 CMP/ /	EXECUTIVE ENGINEER (ELECTRICAL) KAPASANTIA, KUMAR ELECTRICITY DIVISION (TPWODL), KALAHANDI MP		2110/2025
81	D-CMP/52096/2025 CMP/ /	DALU BARIK MP	KISHORE CHANDRA MOHANTY	2111/2025
82	D-CMP/52169/2025 CMP/ /	BHUPENDRA PANDIA @ BHUPENDRA KUMAR PANDIANANDA MP		2112/2025
83	D-CMP/52298/2025 CMP/ /	M. PRABHAKAR PATRO MP	TUSAR KUMAR MISHRA	2113/2025
84	D-CMP/52317/2025 CMP/ /	MAA SIDHESWARI THAKURANI NIJE MP	UMA CHARAN MISHRA	2114/2025
85	D-CMP/52298/2025 CMP/ /	M. PRABHAKAR PATRO MP	TUSAR KUMAR MISHRA	2115/2025
86	D-CMP/52329/2025 CMP/ /	DASARATHI BEHERA MP	SAROJ KUMAR PADHI	2116/2025
87	D-CMP/52388/2025 CMP/ /	LAXMIDHARA PRUSTY MP	JAGAJIBAN PRADHAN	2117/2025
88	D-CMP/52398/2025 CMP/ /	PRATIBHA MANJARI PRADHAN MP	DR. JANMEJAYA RAY	2118/2025
89	D-CMP/52488/2025	SUSAMA RANI RAY	ASIT KUMAR CHAUDHURY	

	CMP/ /	MP		2119/2025
90	D-ABLAPL/34757/2025	GANESWAR PARIDA		
	ABLAPL/13233/2025	MP		2218/2025
91	D-ABLAPL/34238/2025	JAGA @ JAGABANDHU NAYAK		
	ABLAPL/13072/2025	MP		2219/2025
92	D-ABLAPL/34633/2025	SIBA PRASAD MALIK		
	ABLAPL/13189/2025	MP		2220/2025
93	D-ABLAPL/31655/2025	SANDEEP PRADHAN		
	ABLAPL/12235/2025	MP		2221/2025
94	D-ABLAPL/27697/2024	DOLAMANI BAG @ DULAMANI BAG	M/S BIDYADHAR PANDA	
	ABLAPL/10178/2024	MP		2222/2025
95	D-ABLAPL/10345/2023	AJAYA KUMAR BEHERA	RAKESH BEHERA	
	ABLAPL/10345/2023	MP		2223/2025
96	D-ABLAPL/36823/2025	BIKRAM MOHANTY	PRAVASHA PUJAREE PARIDA	
	ABLAPL/13860/2025	MP		2224/2025
97	D-ABLAPL/37283/2024	JAKDA @ SUNIL DORAIBURU @ SUNIL DORAIBURU	MOHANTY	
	ABLAPL/14324/2024	MP		2225/2025
98	D-ABLAPL/20718/2025	PHAKURA ALLI KHAN @ FAK ALLI		
	ABLAPL/8204/2025	MP		2226/2025
99	D-ABLAPL/20719/2025	SK. AKRAM @ AKRAM		
	ABLAPL/8164/2025	MP		2227/2025
100	D-ABLAPL/20717/2025	JAHUR ALLI KHAN		
	ABLAPL/8202/2025	MP		2228/2025
101	D-ABLAPL/29411/2024	AKASH MIRDHA	M/S BIDYADHAR PANDA	
	ABLAPL/10902/2024	MP		2229/2025
102	D-MACA/52108/2025	NATIONAL INSURANCE CO.LTD., CUTTACK	NEBEDITA MOHANTY	
	MACA/ /	MP		2837/2025
103	D-MACA/52149/2025	PRASANTA DALEI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2838/2025
104	D-MACA/50749/2025	D.M.,NATIONAL INSURANCE CO. LTD.,CUTTACK	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2839/2025
105	D-MACA/50752/2025	D.M., NATIONAL INSURANCE CO. LTD.,CUTTACK	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2840/2025
106	D-MACA/52174/2025	MANAGER, NATIONAL INSURANCE CO.LTD.,CUTTACK	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2841/2025
107	D-MACA/52174/2025	MANAGER, NATIONAL INSURANCE CO.LTD.,CUTTACK	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2842/2025
108	D-MACA/51525/2025	D.M.,UNITED INDIA INSURANCE CO. LTD. BHADRAKSON	MOHAPATRA	
	MACA/ /	MP		2843/2025
109	D-MACA/51525/2025	D.M.,UNITED INDIA INSURANCE CO. LTD. BHADRAKSON	MOHAPATRA	
	MACA/ /	MP		2844/2025
110	D-MACA/52373/2025	SAIRENDRI @ SAIRINDHRA BEHERA	RUDRA NARAYAN PARIJA	
	MACA/ /	MP		2845/2025
111	D-MACA/52373/2025	SAIRENDRI @ SAIRINDHRA BEHERA	RUDRA NARAYAN PARIJA	
	MACA/ /	MP		2846/2025
112	D-MACA/52373/2025	SAIRENDRI @ SAIRINDHRA BEHERA	RUDRA NARAYAN PARIJA	
	MACA/ /	MP		2847/2025
113	D-MACA/52436/2025	MALAYA KUMAR PANDEY	SOHAN MISHRA	
	MACA/ /	MP		2848/2025
114	D-MACA/52436/2025	MALAYA KUMAR PANDEY	SOHAN MISHRA	
	MACA/ /	MP		2849/2025
115	D-CRLA/249/2015	BHIMSEN KANHAR	Adv	
	CRLA/249/2015	MP		3456/2025
116	D-CRLA/136/2015	DHIRENDRA PRADHAN@DHIRU PRADHAN	S.AMULYA RATNA PANDA, PRAMOD CHANDRA SEJPADA, R.K.ROY	
	CRLA/136/2015	MP		3457/2025
117	D-CRLA/13/2020	BAGUN MUNDA	RAJIV KU MAHANTA, M/S CHITTA RANJAN SAHU, P.K.MISHRA	
	CRLA/13/2020	MP		3458/2025
118	D-CRLA/21658/2025	PRABIN KUMAR PUTEI	BIRAJA PRASANNA DAS	
	CRLA/974/2025	MP		3459/2025
119	D-CRLA/38909/2025	ANANTA BARIK	DHIRENDRA KUMAR MOHAPATRA	
	CRLA/ /	MP		3460/2025
120	D-CRLA/38909/2025	ANANTA BARIK	DHIRENDRA KUMAR MOHAPATRA	
	CRLA/ /	MP		3461/2025

121	D-CRLA/38917/2025 CRLA/ /	ARUN @ SWAYAMPRAKASH NAYAK MP	MANAS KUMAR CHAND	3462/2025
122	D-CRLA/13658/2024 CRLA/453/2024	KUNDAN MP	AMIT KUMAR DAS	3463/2025
123	D-CRLA/38976/2025 CRLA/ /	SANJAY KUMAR MALLICK MP	AMULYA RATNA PANDA	3464/2025
124	D-CRLA/38976/2025 CRLA/ /	SANJAY KUMAR MALLICK MP	AMULYA RATNA PANDA	3465/2025
125	D-CRLA/39003/2025 CRLA/ /	KRISHNA PRASAD GUPTA MP	PRONOY MOHANTY	3466/2025
126	D-CRLA/1352/2023 CRLA/1352/2023	ASHOK NAYAK@ASISH KUMAR NAYAK MP	SUSANTA KUMAR MISHRA	3467/2025
127	D-CRLA/39011/2025 CRLA/ /	PRADIP KUMAR JENA@ AKASH PATTNAIK MP	KAROJ KUMAR DASH	3468/2025
128	D-CRLA/39011/2025 CRLA/ /	PRADIP KUMAR JENA@ AKASH PATTNAIK MP	KAROJ KUMAR DASH	3469/2025
129	D-CRLA/39038/2025 CRLA/ /	PRAKASH MALLIK MP	ASHOK KUMAR BEHERA	3470/2025
130	D-CRLA/39038/2025 CRLA/ /	PRAKASH MALLIK MP	ASHOK KUMAR BEHERA	3471/2025
131	D-CRLA/4637/2025 CRLA/223/2025	MADAN JENA MP	SOUBHAGYA SWAIN	3472/2025
132	D-CRLA/9867/2024 CRLA/353/2024	DASARATHI GAMANGO MP	SUCHIT KUMAR NAYAK	3473/2025
133	D-CRLA/38579/2025 CRLA/ /	BIGHANESWAR DAS MP	BIRAJA PRASAD TRIPATHY	3474/2025
134	D-CRLA/38579/2025 CRLA/ /	BIGHANESWAR DAS MP	BIRAJA PRASAD TRIPATHY	3475/2025
135	D-CRLA/38579/2025 CRLA/ /	BIGHANESWAR DAS MP	BIRAJA PRASAD TRIPATHY	3476/2025
136	D-CRLA/39079/2025 CRLA/ /	SUDAM BHUE MP	PABITRA KUMAR NAYAK	3477/2025
137	D-CRLA/39086/2025 CRLA/ /	BINOD JAYAPURIA @ BINOD JAYPURIA MP	DHIRENDRA KUMAR MOHAPATRA	3478/2025
138	D-CRLA/39086/2025 CRLA/ /	BINOD JAYAPURIA @ BINOD JAYPURIA MP	DHIRENDRA KUMAR MOHAPATRA	3479/2025
139	D-CRLMC/38513/2025 CRLMC/5365/2025	BIJAY PANI MP	BICHITRA NARAYANA SATAPATHY	3807/2025
140	D-CRLMC/38893/2025 CRLMC/ /	SARITA PATRA MP	DILLIP KUMAR PATTANAYAK	3808/2025
141	D-CRLMC/35169/2025 CRLMC/4805/2025	PREMALATA BEHERA MP		3809/2025
142	D-CRLMC/33746/2025 CRLMC/4610/2025	APU@RAKESH KUMAR DAS MP		3810/2025
143	D-CRLMC/38901/2025 CRLMC/ /	GYANA RANJAN MOHANTY MP	MANORANJAN MISHRA	3811/2025
144	D-CRLMC/38910/2025 CRLMC/ /	SUMANTA NAYAK MP	ANJAN KUMAR BISWAL	3812/2025
145	D-CRLMC/36017/2025 CRLMC/ /	NEHA JAIN MP	SASWAT KUMAR ACHARYA	3813/2025
146	D-CRLMC/36017/2025 CRLMC/ /	NEHA JAIN MP	SASWAT KUMAR ACHARYA	3814/2025
147	D-CRLMC/36022/2025 CRLMC/ /	BABI AGRAWAL MP	SASWAT KUMAR ACHARYA	3815/2025
148	D-CRLMC/36022/2025 CRLMC/ /	BABI AGRAWAL MP	SASWAT KUMAR ACHARYA	3816/2025
149	D-CRLMC/31373/2025 CRLMC/4190/2025	GAGAN MOHAPATRA@GAGAN BIHARI MAMAP MP	BISWAL	3817/2025
150	D-CRLMC/30042/2025 CRLMC/3975/2025	SUDARSAN JENA @ SUDAR JENA MP	SIDHARTHA MISHRA	3818/2025
151	D-CRLMC/38961/2025 CRLMC/ /	DEBI PRASAD RATH MP	MANAS KUMAR CHAND	3819/2025
152	D-CRLMC/38416/2025	SADASIBA SWAIN	PRADEEP KUMAR KUNDU	

	CRLMC/5312/2025	MP		3820/2025
153	D-CRLMC/24729/2025	MINATI PATRA @ MATA PATRA	ASHOK KUMAR JENA	
	CRLMC/3320/2025	MP		3821/2025
154	D-CRLMC/24729/2025	MINATI PATRA @ MATA PATRA	ASHOK KUMAR JENA	
	CRLMC/3320/2025	MP		3822/2025
155	D-CRLMC/38981/2025	UMESH KUMAR RAMANI	SOUMYA RANJAN DAS	
	CRLMC/ /	MP		3823/2025
156	D-CRLMC/38985/2025	UMESH KUMAR RAMANI	SOUMYA RANJAN DAS	
	CRLMC/ /	MP		3824/2025
157	D-CRLMC/38989/2025	UMESH KUMAR RAMANI	SOUMYA RANJAN DAS	
	CRLMC/ /	MP		3825/2025
158	D-CRLMC/39004/2025	JALANDHAR MALLIK	SK. ZAFARULLA	
	CRLMC/ /	MP		3826/2025
159	D-CRLMC/39005/2025	BACHAN DIGAL	SK. ZAFARULLA	
	CRLMC/ /	MP		3827/2025
160	D-CRLMC/35501/2025	ADITYA KUMAR MOHAPATRA	LAXMIKANTA TRIPATHY	
	CRLMC/4830/2025	MP		3828/2025
161	D-CRLMC/2783/2024	LAMBU@ LAMBODARA BENIA	ARUNA NAYAK	
	CRLMC/180/2024	MP		3829/2025
162	D-CRLMC/39008/2025	BADAL KUMAR DIGAL	SK. ZAFARULLA	
	CRLMC/ /	MP		3830/2025
163	D-CRLMC/39021/2025	DEBARAJ JENA	AMITAV TRIPATHY	
	CRLMC/ /	MP		3831/2025
164	D-CRLMC/32405/2025	CHARLES DEEP LAKRA	GHANASHYAM NAMTOAR	
	CRLMC/5233/2025	MP		3832/2025
165	D-CRLMC/39046/2025	SK. SANA	PRAKASH CHANDRA DASH	
	CRLMC/ /	MP		3833/2025
166	D-CRLMC/39027/2025	MADAN MOHAN BISWAL	RAJIV KUMAR MAHANTA	
	CRLMC/ /	MP		3834/2025
167	D-CRLMC/39027/2025	MADAN MOHAN BISWAL	RAJIV KUMAR MAHANTA	
	CRLMC/ /	MP		3835/2025
168	D-CRLMC/39067/2025	DEBARAJ JENA	AMITAV TRIPATHY	
	CRLMC/ /	MP		3836/2025
169	D-CRLMC/39075/2025	DEBENDRA DAS	GOKULANANDA SAHU	
	CRLMC/ /	MP		3837/2025
170	D-CRLMC/39081/2025	MANTU SAHU	AMITAV TRIPATHY	
	CRLMC/ /	MP		3838/2025
171	D-CRLMC/39104/2025	KISHORE KUMAR JOSHI	ARUN KUMAR DAS	
	CRLMC/ /	MP		3839/2025
172	D-CRLMC/39105/2025	SWAGATIKA DASH	AJAYA NAYAK	
	CRLMC/ /	MP		3840/2025
173	D-WA/51919/2025	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		4821/2025
174	D-WA/51919/2025	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		4822/2025
175	D-WA/51921/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		4823/2025
176	D-WA/51921/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		4824/2025
177	D-WA/164/2023	RAMAHARI SENAPATI	BUDHIRAM DAS	
	WA/164/2023	MP		4825/2025
178	D-WA/52085/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		4826/2025
179	D-WA/52085/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		4827/2025
180	D-WA/52097/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		4828/2025
181	D-WA/52185/2025	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	
	WA/ /	MP		4829/2025
182	D-WA/52185/2025	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	
	WA/ /	MP		4830/2025
183	D-WA/52211/2025	SOHAN RAM	ARIJEET MISHRA	
	WA/ /	MP		4831/2025

184	D-WA/3686/2025 WA/284/2025	STATE OF ODISHA MP	SARBESWAR BEHERA ,A.G.A	4832/2025
185	D-WA/3686/2025 WA/284/2025	STATE OF ODISHA MP	SARBESWAR BEHERA ,A.G.A	4833/2025
186	D-WA/36425/2024 WA/2364/2024	BHARATI BEHERA MP	SAMIR KUMAR MISHRA(SR. ADV.)	4834/2025
187	D-WA/52220/2025 WA/ /	JAMUNABAI @ JAMUNA SAHU MP	SIDDHANT SARANGI	4835/2025
188	D-WA/52347/2025 WA/ /	ORISSA FOREST DEVELOPMENT CORP. LTD. MP	HITABHAR JENA	4836/2025
189	D-WA/52394/2025 WA/ /	SARALABALA NANDA MP	DURGESH NARAYAN RATH	4837/2025
190	D-WA/52394/2025 WA/ /	SARALABALA NANDA MP	DURGESH NARAYAN RATH	4838/2025
191	D-WA/52404/2025 WA/ /	COSBOARD INDUSTRIES LTD., CUTTACK MP	SOUMYA JYOTI BISWAL	4839/2025
192	D-WA/52408/2025 WA/ /	PRASANA KUMAR PANDA MP	DURGESH NARAYAN RATH	4840/2025
193	D-WA/51273/2025 WA/ /	OSSC, KHORDA MP	SANJIB SWAIN	4841/2025
194	D-WA/51273/2025 WA/ /	OSSC, KHORDA MP	SANJIB SWAIN	4842/2025
195	D-WA/51941/2024 WA/3344/2024	STATE OF ODISHA MP	SASWAT DAS , A.G.A	4843/2025
196	D-WP(C)/44471/2025 WP(C)/31187/2025	RAMAKRUSHANA SUAR MP		22470/2025
197	D-WP(C)/52074/2025 WP(C)/ /	SHIBA @ SIBA SHANKAR PAL MP	ACHYUTANANDA PATTANAIK	22471/2025
198	D-WP(C)/44083/2025 WP(C)/31498/2025	RAKESH KUMAR PRUSTY MP	JATINDRA KUMAR MOHAPATRA	22472/2025
199	D-WP(C)/52095/2025 WP(C)/ /	M/S M.M.CONSTRUCTION , KENDRAPARARAMESH MP	CHANDRA JENA	22473/2025
200	D-WP(C)/52075/2025 WP(C)/ /	GANESH CHANDRA MOHANTY MP	KISHORE KUMAR MISHRA	22474/2025
201	D-WP(C)/52098/2025 WP(C)/ /	SURENDRA SAI VIDYA MANDIR, VSS NAGAR, MP	SHRISHRUSAN JENA	22475/2025
202	D-WP(C)/52100/2025 WP(C)/35960/2025	DR.BIRANCHI NARAYAN TOSH MP	DURGESH NARAYAN RATH	22476/2025
203	D-WP(C)/52101/2025 WP(C)/35965/2025	SUCHITRA DAS MP	DHIRENDRA KUMAR DAS	22477/2025
204	D-WP(C)/52102/2025 WP(C)/35975/2025	DR.JYOTSNARANI PATTNAIK MP	DURGESH NARAYAN RATH	22478/2025
205	D-WP(C)/52077/2025 WP(C)/ /	PRAMILA SETHY MP	GIRIDHARI ROUT	22479/2025
206	D-WP(C)/10145/2025 WP(C)/7403/2025	SATYABRATA PAUL MP	SUKANTA KUMAR DALAI	22480/2025
207	D-WP(C)/52106/2025 WP(C)/35974/2025	MAMATA JENA MP	KABIRAJ PRADHAN	22481/2025
208	D-WP(C)/54353/2024 WP(C)/33064/2024	M/S B.B INFRA SOLUTION PRIVATE LIMITED, MP	PRABHACHANDRA CHANDRA NAYAK, S.K. SAHU	22482/2025
209	D-WP(C)/35527/2025 WP(C)/25815/2025	SRI SRI DHABALESWAR MOHADEB BIJE, MP	KHORDA ANANDA PATTANAIK	22483/2025
210	D-WP(C)/40994/2025 WP(C)/33943/2025	M/S.MAHAVIR RICE MILL, RAYAGADA MP	SAMIR KUMAR MISHRA	22484/2025
211	D-WP(C)/52113/2025 WP(C)/35956/2025	JAGABANDHU BAR MP	BISWAJIT MOHAPATRA	22485/2025
212	D-WP(C)/52114/2025 WP(C)/35950/2025	RITANJALI ROUT MP	BISWAJIT MOHAPATRA	22486/2025
213	D-WP(C)/52115/2025 WP(C)/35966/2025	NARAYAN GURU MP	BISWAJIT MOHAPATRA	22487/2025
214	D-WP(C)/52116/2025 WP(C)/ /	PRAVAKAR PANDA MP	BISWAJIT MOHAPATRA	22488/2025
215	D-WP(C)/52117/2025	SHAKUNTALA MISHRA	NIRMAL CHANDRA MOHANTY	

	WP(C)/ /	MP		22489/2025
216	D-WP(C)/22311/2024 WP(C)/13303/2024	SANTOSH KUMAR BISOYI MP	LAMBODOR ACHARI, S.R.PAIKRAY	22490/2025
217	D-WP(C)/45378/2025 WP(C)/31565/2025	RABI NARAYAN GIRI MP	SIDHESWAR MALLIK	22491/2025
218	D-WP(C)/31074/2025 WP(C)/23636/2025	DIPA MAHARANA MP	PRAJNA MOHANTY	22492/2025
219	D-WP(C)/44062/2025 WP(C)/30530/2025	ASHOK KUMAR BEHERA MP	AMITABH MISHRA	22493/2025
220	D-WP(C)/52123/2025 WP(C)/36007/2025	ARAVINDA BEHERA MP	ADITYA NARAYAN DAS	22494/2025
221	D-WP(C)/52125/2025 WP(C)/36010/2025	MANASEE MAHARANA MP	ADITYA NARAYAN DAS	22495/2025
222	D-WP(C)/48722/2025 WP(C)/34037/2025	P. AMBICA PRASAD MP	SURESH CHANDRA DASH	22496/2025
223	D-WP(C)/48734/2025 WP(C)/34033/2025	BHAGIRATHI MOHARANA MP	SURESH CHANDRA DASH	22497/2025
224	D-WP(C)/52136/2025 WP(C)/36008/2025	SHAHI EXPORT PVT.LTD, NEW DELHI MP	ABHISEK AGARWAL	22498/2025
225	D-WP(C)/38524/2025 WP(C)/26231/2025	SABITA RANI PANIGRAHI MP	DEBASISH PATNAIK	22499/2025
226	D-WP(C)/52138/2025 WP(C)/ /	PRAMOD KUMAR SAHU MP	ARUN KUMAR PATRA	22500/2025
227	D-WP(C)/2059/2018 WP(C)/2059/2018	SAKILA TUDU MP	M/S.MADHUMITA PANDA	22501/2025
228	D-WP(C)/52143/2025 WP(C)/ /	BISWAJIT AMBIKA PRASAD SAHU MP	ARUN KUMAR PATRA	22502/2025
229	D-WP(C)/52145/2025 WP(C)/36016/2025	SATYANANDA PAL MP	PRASANTA KUMAR MISHRA	22503/2025
230	D-WP(C)/52146/2025 WP(C)/ /	SASANKA SEKHAR SAHANI MP	MANORANJAN MISHRA	22504/2025
231	D-WP(C)/52147/2025 WP(C)/ /	LALA RAM PATEL MP	MANASH RANJAN NAYAK	22505/2025
232	D-WP(C)/47528/2025 WP(C)/33566/2025	SANJIB CHAMPATI MP		22506/2025
233	D-WP(C)/47536/2025 WP(C)/33791/2025	MUKESH KUMAR PRADHAN MP		22507/2025
234	D-WP(C)/52150/2025 WP(C)/ /	SRI BALIHARCHANDI THAKURANI BIJE, MANORANJAN NAYAK MP		22508/2025
235	D-WP(C)/26392/2024 WP(C)/15313/2024	LALIT MOHAN ACHARYA MP		22509/2025
236	D-WP(C)/52140/2025 WP(C)/ /	ASHOK KUMAR ACHARYA MP	MANAS PATI	22510/2025
237	D-WP(C)/4096/2023 WP(C)/4096/2023	SUDAM PATRA MP		22511/2025
238	D-WP(C)/52165/2025 WP(C)/36020/2025	PRAVEEN KUMAR MP	SURYASNATA MOHAPATRA	22512/2025
239	D-WP(C)/52171/2025 WP(C)/35979/2025	RANJIT RANJAN NAIK MP	TRILOCHAN NANDA	22513/2025
240	D-WP(C)/52170/2025 WP(C)/ /	M/S.BABA DHULESWAR TRAVELS , BALESHWAR MP	MANORANJAN SINGH (1)	22514/2025
241	D-WP(C)/12528/2020 WP(C)/12528/2020	ISWAR MALLICK MP	H.N.MOHAPATRA	22515/2025
242	D-WP(C)/45562/2025 WP(C)/31892/2025	DR. SARASWAT SAHOO MP	BISWABIHARI MOHANTY	22516/2025
243	D-WP(C)/45558/2025 WP(C)/31816/2025	DR. BISWABHANU SAMANTASINGHAR MP	BISWABIHARI MOHANTY	22516/2025
244	D-WP(C)/51654/2025 WP(C)/35645/2025	RENUBALA SAHANI @ RENUBALA BEHERA MP	RESHMA BEHERA	22516/2025
245	D-WP(C)/52188/2025 WP(C)/ /	DR. NURUL AMIN MP	GAUTAM MUKHERJI	22517/2025
246	D-WP(C)/52178/2025 WP(C)/36002/2025	M/S MEDIAID MARKETING SERVICES MP	DHANANJAYA MUND	22518/2025

247	D-WP(C)/52192/2025 WP(C)/ /	SANJIT KUMAR SAHOO MP	GOPINATH MISHRA	22519/2025
248	D-WP(C)/50775/2025 WP(C)/35302/2025	N. JANAKI AMMA MP		22520/2025
249	D-WP(C)/52180/2025 WP(C)/ /	CHATURI SAMAL MP	PRASHANTA KUMAR NAYAK	22521/2025
250	D-WP(C)/52202/2025 WP(C)/ /	PUJARCHANA MAHANTA MP	DEBASHISH KUMAR PANDA	22522/2025
251	D-WP(C)/52200/2025 WP(C)/ /	GHANASHYAM MALIK MP	MANOJA KUMAR KHUNTIA	22523/2025
252	D-WP(C)/52209/2025 WP(C)/ /	ITISHREE PRADHAN MP	DEBASHISH KUMAR PANDA	22524/2025
253	D-WP(C)/52210/2025 WP(C)/ /	SUBHRANSHU SEKHAR PADHI MP	SAIBRATA RATH	22525/2025
254	D-WP(C)/52213/2025 WP(C)/ /	MUKTA MEHER MP		22526/2025
255	D-WP(C)/33302/2025 WP(C)/24380/2025	MADHABANANDA OJHA MP	SHIVSANKAR MOHANTY	22527/2025
256	D-WP(C)/52184/2025 WP(C)/ /	M/S JYOTI SHG MP	MANORANJAN PADHY	22528/2025
257	D-WP(C)/31801/2025 WP(C)/22479/2025	RITA DASH MP	EKTA AGARWAL	22529/2025
258	D-WP(C)/31394/2025 WP(C)/22501/2025	KAMALAKANTA PANIGRAHY MP	EKTA AGARWAL	22530/2025
259	D-WP(C)/31800/2025 WP(C)/22504/2025	T. NAGA BHUSAN SHROFF MP	EKTA AGARWAL	22531/2025
260	D-WP(C)/31838/2025 WP(C)/22851/2025	BHASKAR CHANDRA PANIGRAHI MP	EKTA AGARWAL	22532/2025
261	D-WP(C)/32450/2025 WP(C)/23167/2025	DEBADULLABHA SAHU MP	EKTA AGARWAL	22533/2025
262	D-WP(C)/52218/2025 WP(C)/ /	PRESIDENT GRAM PANCHAYAT STARIYAPANCHA MP	PRATIK KESHARI, KEONJHAR	22534/2025
263	D-WP(C)/52222/2025 WP(C)/ /	PANCHANAN BISWAL MP	PRASANNA KUMAR MISHRA	22535/2025
264	D-WP(C)/49343/2025 WP(C)/34353/2025	TARA @ TARAMANI PARHI MP	DEEPALI MAHAPATRA	22536/2025
265	D-WP(C)/52223/2025 WP(C)/ /	PRESIDENT OF RUTISILA GRAM PANCHAYAT MP	PRATIK KESHARI, KEONJHAR	22537/2025
266	D-WP(C)/52227/2025 WP(C)/36011/2025	ASHISH DASH MP	SIVA SANKAR CHAINI	22538/2025
267	D-WP(C)/25519/2025 WP(C)/18527/2025	NARMADABALA SWAIN MP	BISWARANJAN DALAI, M/S SAMIR KUMAR MISHRA,	22539/2025
268	D-WP(C)/7362/2022 WP(C)/7362/2022	BINOD KUMAR PATRA MP	KALI PRASANNA MISHRA	22540/2025
269	D-WP(C)/52240/2025 WP(C)/ /	PANDARA SAMAJ, KALAHANDI MP	UPENDRA KUMAR SAMAL	22541/2025
270	D-WP(C)/52243/2025 WP(C)/ /	APARNA NAYAK MP	SANTOSH KUMAR NANDA	22542/2025
271	D-WP(C)/52256/2025 WP(C)/ /	AMBIKA PRASAD MANDAL MP	UPENDRA KUMAR SAMAL	22543/2025
272	D-WP(C)/16436/2013 WP(C)/16436/2013	SUSANTA KU.ROUT MP	M/S.SUBASH MANSINGH	22544/2025
273	D-WP(C)/52268/2025 WP(C)/ /	SANKUNTALA PANDA MP	BIJAYA KUMAR BEHERA 1	22545/2025
274	D-WP(C)/52288/2025 WP(C)/ /	ROSALIN BISWAL MP	DINESH KUMAR PATRA	22546/2025
275	D-WP(C)/48535/2024 WP(C)/29447/2024	SUJAY KUMAR DAS MP	MR. SUBIR PALIT(SR.ADV.), PRATIK DASH	22547/2025
276	D-WP(C)/30381/2025 WP(C)/21285/2025	SUBARNA KESHARI CHAND MP	SUSANTA KUMAR BARAL	22548/2025
277	D-WP(C)/52294/2025 WP(C)/ /	OM PRAKASH NAYAK MP	ASHOK KUMAR SWAIN	22549/2025
278	D-WP(C)/39268/2025	MAA ADHISHAKTI ANCHALIKA MAHILA SAMITHI, KEONJHAR	MAHESH KANTH, KEONJHAR	

	WP(C)/27638/2025	MP		22550/2025
279	D-WP(C)/44546/2025	M/S. PARADEEP PHOSPHATES LTD., KHORASIA	ABHISH KUMAR SAMAL	
	WP(C)/31169/2025	MP		22551/2025
280	D-WP(C)/52301/2025	MP	PRAKASHA KUMAR NAYAK	GYANA RANJAN SETHI
	WP(C)/36017/2025	MP		22552/2025
281	D-WP(C)/48037/2025	MP	KALPANA SAHOO	TUSAR KANTI PRAHARAJ
	WP(C)/ /	MP		22553/2025
282	D-WP(C)/52304/2025	MP	DEBASIS MUND	LAXMI PRASAD DWIVEDY
	WP(C)/36023/2025	MP		22554/2025
283	D-WP(C)/52310/2025	MP	SUSMITA RATH	GYANA RANJAN SETHI
	WP(C)/36026/2025	MP		22555/2025
284	D-WP(C)/52313/2025	MP	ASHOK KUMAR PANIGRAHI	PRASANNA KUMAR PARHI
	WP(C)/35995/2025	MP		22556/2025
285	D-WP(C)/52314/2025	MP	AKSHAY KUMAR SAHOO	NIRANJAN BISWAL
	WP(C)/ /	MP		22557/2025
286	D-WP(C)/52316/2025	MP	M/S K.SESHAGIRI RAO AND CO. JAJPUR	ABINASH ACHARYA
	WP(C)/ /	MP		22558/2025
287	D-WP(C)/52327/2025	MP	RABINDRA NATH NAIK	M.PRATAP @ PRATAP KUMAR MOHAPATRA
	WP(C)/ /	MP		22559/2025
288	D-WP(C)/52332/2025	MP	ANITA NAYAK	M.PRATAP @ PRATAP KUMAR MOHAPATRA
	WP(C)/ /	MP		22560/2025
289	D-WP(C)/34660/2022	MP	UTKAL CHAMBER OF COMMERCE AND INDUSTRY	INDUSHR KUMAR BISWAL, TRISHA SHREYASHI
	WP(C)/34660/2022	MP		22561/2025
290	D-WP(C)/20746/2025	MP	BIBHUTI BHUSAN RAY	SAIBRATA RATH
	WP(C)/14523/2025	MP		22562/2025
291	D-WP(C)/52336/2025	MP	SMRUTI REKHA ROUT	M.PRATAP @ PRATAP KUMAR MOHAPATRA
	WP(C)/ /	MP		22563/2025
292	D-WP(C)/52339/2025	MP	NIRMAL CHANDRA MALLIK	BAIDHAR SAHOO
	WP(C)/ /	MP		22564/2025
293	D-WP(C)/20173/2023	MP	UTKAL CHAMBER OF COMMERCE AND INDUSTRY	INDUSHR KUMAR BISWAL
	WP(C)/20173/2023	MP		22565/2025
294	D-WP(C)/52349/2025	MP	PARSURAM BARIK	BHOJARAJ SETHI
	WP(C)/ /	MP		22566/2025
295	D-WP(C)/49573/2025	MP	MAA TARINI SHG, CUTTACK	DILLIP KUMAR RAY
	WP(C)/34502/2025	MP		22567/2025
296	D-WP(C)/49594/2025	MP	MAHAVIR SHG, CUTTACK	DILLIP KUMAR RAY
	WP(C)/34430/2025	MP		22568/2025
297	D-WP(C)/52367/2025	MP	BIJAYA KUMAR DALAI	PRASANTA KUMAR NANDA
	WP(C)/ /	MP		22569/2025
298	D-WP(C)/52390/2025	MP	BIJAYA KUMAR SAHU	M. BALAKRISHNA RAO
	WP(C)/ /	MP		22570/2025
299	D-WP(C)/52392/2025	MP	GRAM UTTHAN, KENDRAPARA	SUNIL MISHRA
	WP(C)/ /	MP		22571/2025
300	D-WP(C)/52401/2025	MP	SHISIR RANJAN MALLICK	NIRANJAN LENKA
	WP(C)/ /	MP		22572/2025
301	D-WP(C)/51202/2025	MP	SAKUNTALA BISWAL	MANOJ KUMAR PANDA
	WP(C)/35503/2025	MP		22573/2025
302	D-WP(C)/52403/2025	MP	TINKU DAS	TUKUNA KUMAR MISHRA
	WP(C)/ /	MP		22574/2025
303	D-WP(C)/52406/2025	MP	KRUSHNA CHANDRA ADHIKARI	BISWABIHARI MOHANTY
	WP(C)/ /	MP		22575/2025
304	D-WP(C)/34893/2025	MP	SURESH KUMAR SAHU	
	WP(C)/24534/2025	MP		22576/2025
305	D-WP(C)/34895/2025	MP	UMESHCHANDRA SAHU	
	WP(C)/24537/2025	MP		22577/2025
306	D-WP(C)/30098/2025	MP	NIRANJAN PARIDA	
	WP(C)/21264/2025	MP		22578/2025
307	D-WP(C)/52411/2025	MP	BIBHU RANJAN BISWAL	BISWABIHARI MOHANTY
	WP(C)/ /	MP		22579/2025
308	D-WP(C)/52412/2025	MP	SANJULATA DEI @ SASMAL	VISWAJEET MALLICK
	WP(C)/ /	MP		22580/2025
309	D-WP(C)/52414/2025	MP	PABITRA MOHAN PATTANAIAK	BISWABIHARI MOHANTY
	WP(C)/ /	MP		22581/2025

310	D-WP(C)/52416/2025 WP(C)/ /	DEEPAK KUMAR BHUYAN MP	BISWABIHARI MOHANTY	22582/2025
311	D-WP(C)/52417/2025 WP(C)/ /	BASUDEV BANERJEE MP	HARIPAD MOHANTY	22583/2025
312	D-WP(C)/52421/2025 WP(C)/ /	GIRIJA SHANKAR SENDH MP	BHABANI PRASAD MOHANTY	22584/2025
313	D-WP(C)/52431/2025 WP(C)/ /	PURNACHANDRA KUMBHAR MP	SRITAM KUMAR NAYAK	22585/2025
314	D-WP(C)/52434/2025 WP(C)/ /	RAJESH KUMAR MOHAPATRA MP	SAIBRATA RATH	22586/2025
315	D-WP(C)/52380/2025 WP(C)/ /	SUSHILA MALLIK MP	TUSAR KUMAR MISHRA	22587/2025
316	D-WP(C)/52450/2025 WP(C)/ /	MAHADEV GARTIA MP	ABHILASH MISHRA	22588/2025
317	D-WP(C)/52380/2025 WP(C)/ /	SUSHILA MALLIK MP	TUSAR KUMAR MISHRA	22589/2025
318	D-WP(C)/52456/2025 WP(C)/ /	PARAMANANDA MOHAPATRA MEMORIAL MP	ABHILASH MISHRA WELFARE TRUST, SUNDARGARH	22590/2025
319	D-WP(C)/52460/2025 WP(C)/ /	DHANURJAYA KANTA MP	MANOJ KUMAR PATI	22591/2025
320	D-WP(C)/52463/2025 WP(C)/ /	SHANTILATA MOHANTY MP	SANJIB KUMAR BHANJADEO	22592/2025
321	D-WP(C)/52464/2025 WP(C)/ /	RABI SAHOO MP	AMIT KUMAR NATH	22593/2025
322	D-WP(C)/52468/2025 WP(C)/ /	PRAMOD KUMAR BISWAL MP	RAJIB RATH	22594/2025
323	D-WP(C)/52472/2025 WP(C)/ /	JALADHAR SAHU @ JALIA SAHU MP	AMIT KUMAR NATH	22595/2025
324	D-WP(C)/52480/2025 WP(C)/ /	SURENDRA KUMAR BIHARI MP	SAROJA KANTA SAMAL	22596/2025
325	D-WP(C)/52479/2025 WP(C)/ /	M/S. BLACK DIAMOND TECHNICAL EDUCATION SOCIETY, MP	JHARSUGUDA	22597/2025
326	D-WP(C)/52498/2025 WP(C)/ /	ARJUNA JENA MP	DR. BINODA KUMAR MISHRA	22598/2025
327	D-WP(C)/52508/2025 WP(C)/ /	DEBENDRA KHILAR MP	KRUSHNA CHANDRA RATH	22599/2025
328	D-WP(C)/52512/2025 WP(C)/ /	PRASANTA KUMAR SAHOO MP	KRUSHNA CHANDRA RATHA	22600/2025
329	D-WP(C)/52514/2025 WP(C)/ /	DR.SUBHASHREE SAMANTASINGHAR MP	DURGESH NARAYAN RATH	22601/2025
330	D-WP(C)/52516/2025 WP(C)/ /	BIBHU SUNDAR SETHI MP	KRUSHNA CHANDRA RATHA	22602/2025
331	D-WP(C)/52518/2025 WP(C)/ /	BISWAJIT MOHANTY MP	DURGESH NARAYAN RATH	22603/2025
332	D-WP(C)/52521/2025 WP(C)/ /	PRAVAKAR SAHOO MP	KRUSHNA CHANDRA RATHA	22604/2025
333	D-WP(C)/52522/2025 WP(C)/ /	DR.PRADIP KUMAR SAHU MP	DURGESH NARAYAN RATH	22605/2025
334	D-WP(C)/52523/2025 WP(C)/ /	M/S.LUXMI FINANCE CORPORATION, CUTTACK MP	SUDHAKAR SHANKAR PADHY	22606/2025